



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,23rd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:40 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/167/2022 FIXED	JAGADISH MASHAHARY AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR D KALITA MR. R MAJUMDAR MR R DHAR MRS. R RONGMEI MR B C MUCHAHARY	GA, ASSAM SC, HEALTH
ADMISSION				
2	WA/308/2021 FIXED	SAMIDUR RAHMAN Versus THE STATE OF ASSAM AND 11 ORS.	MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL
WITH	3	WA/274/2021	MD. FULCHAN ALI SK. Versus THE STATE OF ASSAM AND 26 ORS.	MR. M R KHANDAKAR GA, ASSAM SC, APDCL
WITH	4	WA/287/2021	NOZRUL ISLAM AHMED Versus THE STATE OF ASSAM AND 9 ORS.	MR F K R AHMED MR J UDDIN GA, ASSAM SC, APDCL
WITH	5	WA/288/2021	SUKUR ALI Versus THE STATE OF ASSAM AND 12 ORS.	MR F K R AHMED MR J UDDIN GA, ASSAM SC, APDCL
WITH	6	WA/289/2021	SOFIOR RAHMAN Versus THE STATE OF ASSAM 11 ORS.	MR F K R AHMED MR J UDDIN GA, ASSAM SC, APDCL
7	WP(C)/1707/2021 FIXED	DHANAPATI LAHKAR AND 6 ORS Versus THE UNION OF INDIA AND 6 ORS	MR H K DAS MR. U PATHAK	MR. B PATHAK MR. R THADANI MR B HAZARIKA MS M TIWARI ASSTT.S.G.I.
8	WA/108/2022 FIXED, CAVT./728/2020	THE ASSAM STATE WAREHOUSING CORPORATION AND ANR. Versus SYED RIAZUL HAQUE AND ANR.	MR. B CHAKRABORTY MR K L GUPTA	GA, ASSAM MR. P K ROY FOR CAVEATOR

9	WA/121/2022 FIXED	THE UNION OF INDIA AND 3 ORS Versus SH BUALHRANGA AND 33 ORS (A)	MR S K MEDHI	MR. P D NAIR (r-1 to 30) MR. A CHETRY (r-1 to 30) MR G ALAM (r-1 to 30) MR. H ROHMAN (r-1 to 30) S R A NASER (r-1 to 30) GA, MIZORAM
	WITH I.A.(Civil)/1025/2022 in WA/121/2022	THE UNION OF INDIA AND ORS Versus SH BUALHRANGA AND 33 ORS (A)	MR S K MEDHI	MR. P D NAIR (r-1 to 30) MR. A CHETRY (r-1 to 30) MR G ALAM (r-1 to 30) MR. H ROHMAN (r-1 to 30) S R A NASER (r-1 to 30) GA, MIZORAM
10	WA/205/2022 FIXED	HASSINA DILRUBA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P K GOSWAMI MR. A DEKA MS JURI HAZARIKA	SC, SEC. EDU.
11	WA/208/2022 FIXED	MUKTAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. A DEKA MR P K GOSWAMI MS JURI HAZARIKA	SC, SEC. EDU.
ORDERS				
12	W.P.(CrI.)/4/2017 FIXED	MASUDA KHATUN BIBI and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.M HUSSAIN MR.A RASHID	GA, ASSAMR. 1-6.
13	PIL/85/2021 FIXED	MD NUR ISLAM Versus THE STATE OF ASSAM AND 9 ORS	MR. M DUTTA MR. D J BORAH	GA, ASSAM MR S HUSSAIN SC, AGRI. DEPARTMENT SC, FOREST SC, P C B A ASSTT.S.G.I.
14	WA/337/2021 FIXED	PRASANTA BARUA Versus UNION OF INDIA AND 12 ORS.	MR. Y S MANNAN MR. M J BARUAH MS B MAJUMDER MS M NEOG	ASSTT.S.G.I.
15	WITH WA/250/2021	RASHMI REKHA MAJUMDER Versus THE UNION OF INDIA AND 23 ORS.	MR. Y S MANNAN MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR B D DAS (R-3,4) MR D KALITA (R-3,4) MR. S R RABHA (r-5,7,8,10,12,13,15,15) MR. D NATH (R-3,4) MS K PHUKAN (R-3,4) ASSTT.S.G.I.
16	I.A.(Civil)/2378/2021 FIXED in Cont.Cas(C)/384/2021 WITH Cont.Cas(C)/384/2021	MANJU DEKA Versus MS. MAMATA HOJAI	MR. R SARMA	
		MANJU DEKA Versus PHANINDRA JIDUNG	MR. P P BARUAH MR. R SARMA	
17	PIL/5/2022 FIXED	ARUP KUMAR MAHANTA Versus THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MR. M AHMED MS N DEKA MS H BETALA MR I CHAKMA	GA, ASSAM MR. P N GOSWAMI (SC, FOREST, R2, R3) MS N BORDOLOI (R-6) SC, REVENUE
18	PIL/6/2022 FIXED	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 2 ORS	MS. A VERMA SWATI. B. BARUAH (TG)	GA, ASSAM
19	WITH PIL/52/2020	ALL ASSAM TRANSGENDER ASSOCIATION Versus UNION OF INDIA AND 4 ORS.	MS. N MODI SWATI. B. BARUAH (TG) MR I AHMED	MR. R K D CHOUDHURY ASSTT.S.G.I.
20	WITH PIL/2/2022	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 7 ORS	SWATI. B. BARUAH (TG)	GA, ASSAM

21	WA/16/2022 FIXED	GITANJALI BURAGOHAİN PHUKAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHETRI MR K KASHYAB	GA, ASSAM
22	W.P.(CrI.)/20/2022 FIXED	ALIA BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MR. Y S MANNAN MR. C K NATH	GA, ASSAM MR. K K PARASAR (r-5) ASSTT.S.G.I.
23	PIL/44/2022 FIXED	MIZORAM CHAKMA STUDENTS UNION AND ANR Versus THE STATE OF MIZORAM AND ANR	MS. S CHAKRAVARTY MS MITALI SHARMA	ADDL. A.G., MIZORAM GA, MIZORAM
WITH				
24	Cont.Cas(C)/38/2022	MS MONITA DEWAN CHAKMA AND ANR Versus ER. K ZODINGLIANA AND ANR	MS. S CHAKRAVARTY	
WITH				
25	WP(C)/285/2022	MS MONITA DEWAN CHAKMA AND ANR Versus THE STATE OF MIZORAM AND ANR	MS. S CHAKRAVARTY	GA, MIZORAM
26	WA/229/2022 FIXED	PUNJAB NATIONAL BANK AND 2 ORS. Versus SURAJIT BARMAN AND ORS.	MR SISHIR DUTTA MS. S. MOCHAHARI MR. SIDHANT DUTTA	
27	WP(C)/4491/2022 FIXED	DR. SWAGATA NANDINI BAISHYA AND 20 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. K P PATHAK MR. A BORO Mr. A Baruah	MR. D K BAIDYA (SC, NMC) SC, HEALTH
HEARING				
28	WA/186/2013 FIXED	CACHAR TRANSPORT VEHICLE OWNERS' ASSOCIATION and ANR. Versus STATE OF ASSAM and 5 ORS.	MR.B C DAS MR.S NATH MR.S DUTTA	MR.U RAJBANSHI SC, TRANSPORT
WITH				
	MC/2798/2013 in WA/186/2013	CACHAR TRANSPORT VEHICLE OWNERS ASSOCIATION and ANR. Versus STATE OF ASSAM and 5 ORS.	MR.B C DAS MR.S NATH MR.S DUTTA	MR.U RAJBANSHI SC, TRANSPORT
29	Mat.App./9/2017 FIXED, WITH LCR	SRI MRIDUL BARUAH Versus SMTI SANGITA BORAH BARUAH	MR G P BHOWMIK MR D KALITA MS.P CHETIA	MS. R D MOZUMDAR
30	WA/208/2018 FIXED	MAMANI PATAR Versus SMT ARUNA PATOR AND 4 ORS	MR. B C DAS MR. J H SAIKIA	MR R CHAKRAVORTY (R1) MR. S BORTHAKUR (R2-R5) MR D DAS (R1) MR. S S ROY (R2-R5) MS. S KAKATI (R2-R5) MR. M CHALIHA (R1)
WITH				
	I.A.(Civil)/4143/2018 in WA/208/2018	SMT. ARUNA PATOR Versus SMTI. MAMANI PATAR AND 4 ORS.	MR R CHAKRAVORTY MR. M CHALIHA	MR. S BORTHAKUR
31	PIL/10/2020 FIXED	STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH AND CAPACITY BUILDING AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MRS. R S CHOWDHURY MS S SARMA HAZARIKA MS A BORGOHAIN MR A ATREYA MS. A PAUL	GA, ASSAM SC, HEALTH
32	WP(C)/1726/2020	MITHUN CHAKRABORTY AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. J HAZARIKA MR. M CHOUDHURY MR S DIFUSA MRS. R YASMIN	GA, ASSAM SC, S E C
33	WP(C)/2843/2020 FIXED	SMTI. GITIMOLLIKA BORA Versus THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, IRRIGATION
WITH				
34	WP(C)/3433/2020	KUNAL KASHYAP THAKURIA AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D P CHALIHA MD. I AHMED MS M ROY	GA, ASSAM SC, APSC SC, P H E

35	WITH WP(C)/3504/2020	SIDDHARTH RAJKHOWA AND 36 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR. M P SARMA	SC, APSC SC, IRRIGATION
36	WITH WP(C)/4656/2021	UDIPTA GOGOI AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. M K DAS MS Z ANJUM MR. U S BORA MR P J DUTTA	GA, ASSAM SC, APSC SC, P H E
37	Review.Pet./78/2021 FIXED, WITH WP(C)/3858/2020 (D/O)	MUSLEMUDDIN @ MUSLIM SHEIKH Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. A Z AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
38	WA/173/2021	PRABHAKAR DAS AND 9 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	MR. P S BHATTACHARYYA (r-1,2) MR A SHARMA (R-3,4) ASSTT.S.G.I.
39	WA/343/2021 FIXED, WITH REVIEW PET./5/2014 (D/O), WP(C)/5532/2010 (D/O), WP(C)/4462/2015 (D/O), WP(C)/5394/1999 (D/O), CR/2891/1998 (D/O)	KHANINDRA KALITA Versus THE STATE OF ASSAM AND 8 ORS	MR. R C SAIKIA MR. M KALITA MS. B PHOM	SC, SEC. EDU. MR. J HATIMURIA SC, BTC SC, FINANCE
40	WA/185/2022 FIXED	SRI KAMALA KANTA PHUKAN @ KAMALA PHUKAN Versus THE STATE OF ASSAM AND 5 ORS	MR. S K SINHA MR. M K NEOG MR. B KUMAR	SC, SEC. EDU. MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS
41	WITH WA/260/2019	SRI MANTU CHANGMAI Versus THE STATE OF ASSAM AND 4 ORS	MR. A K GUPTA MR. R S MISHRA	MR. JYOTIRMOY ROY (R- 4,5) MR. R HAZARIKA (R-4,5) MR D DAS (R-4,5)

STAY MATTERS

42	WA/206/2022	M/S MANARANJAN BRAHMA ENTERPRISE Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR	SC, BTC
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LEAVE NOTE OF ADVOCATES FOR 23/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR. R P SINGH	09-08-2022	To	23-08-2022
4)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
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15)	MS. A DEVI	20-08-2022	To	09-09-2022
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17)	MR. S MITRA	22-08-2022	To	23-08-2022

18)	MS. B M CHETRI	22-08-2022	To	01-09-2022
19)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022



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[AT 3:45 PM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

COURT NO: 1

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A./248/2016 in MACApp./265690/2015 WITH MACApp./265690/2015 (Filing Number)	ORIENTAL INSURANCE CO. LTD. Versus RAJU DUTTA and 2 ORS, ORIENTAL INSURANCE COMPANY LIMITED Versus SRI RAJU DUTTA and 2 ORS	MR.R C PAUL MS.S ROY	
2	I.A.(Civil)/363/2016 in MACApp./256219/2015 WITH MACApp./256219/2015 (Filing Number)	ORIENTAL INSURANCE CO. LTD. Versus SMTI AMIYA SHARMA and 2 ORS, ORIENTAL INSURANCE COMPANY LTD Versus SMTI AMIYA SHARMA and 2 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	
3	I.A.(Civil)/1334/2017 in MACApp./278286/2016 WITH MACApp./278286/2016 (Filing Number)	SMTI MAMANI TALUKDAR, Versus THE ORIENTAL INSURANCE CO. LTD. and ANR, SMTI MAMANI TALUKDAR Versus THE ORIENTAL INSURANCE COMPANY LTD and ANR	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.S N KRISHNATRAYA	MS.R D MOZUMDAR(R-1) MS.C MOZUMDARR-1 MR.S P SHARMA(R-1)
4	I.A.(Civil)/1788/2017 in MACApp./294565/2017 WITH MACApp./294565/2017 (Filing Number)	NEW INDIA ASSURANCE CO. LTD. Versus RAJENDRA SINGH and 3 ORS, NEW INDIA ASSURANCE COMPANY LTD Versus SRI RAJENDRA SINGH and 3 ORS	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR. R C PAUL MS M BHARATI
5	I.A.(Civil)/1479/2019 in MACApp./3763/2019 WITH MACApp./3763/2019 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD., Versus BHULU KR. DAS AND 4 ORS. UNITED INDIA INSURANCE COMPANY LTD Versus BHULU KR. DAS AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	U MUDIAR MR. A R AGARWALA (R1) MR. K R BORA MR. K R BORA MR. C M MAHANTA (R1)

6	I.A.(Civil)/3208/2019 in MACApp./11918/2019 WITH MACApp./11918/2019 (Filing Number)	MD. AZAD ALI AND ANR Versus SRI PINKU SAIKIA AND 2 ORS. MD. AZAD ALI AND ANR Versus SRI PINKU SAIKIA AND 2 ORS	MR. D DAS MR. B J TALUKDAR	
7	I.A.(Civil)/3486/2019 in MACApp./12279/2019 WITH MACApp./12279/2019 (Filing Number) WITH I.A.(Civil)/12281/2019 (Filing Number)	SRI RAM PATWARI Versus SMTI BULBULI DEY AND 4 ORS SRI RAM PATWARI Versus SMTI BULBULI DEY AND 4 ORS SRI RAM PATWARI Versus SMTI BULBULI DEY AND 4 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	MR. A DUTTA MRS. P M DUTTA
8	I.A.(Civil)/4012/2019 in MACApp./15470/2019 WITH MACApp./15470/2019 (Filing Number) WITH I.A.(Civil)/15472/2019 (Filing Number)	UNITED INDIA INSURANCE COMPANY LIMITED Versus SHRI PADAM CHAND JAIN AND 5 ORS UNITED INDIA INSURANCE COMPANY LIMITED Versus SHRI PADAM CHAND JAIN AND 5 ORS UNITED INDIA INSURANCE COMPANY LIMITED Versus SHRI PADAM CHAND JAIN AND 5 ORS	MR H BURAGOHAIN MR S S SHARMA MS L SHARMA MR. S K SANGANERIA MR. B J MUKHERJEE	MR. S K JAIN MR. B K JAIN MS. P C BARNALI NAIR
9	I.A.(Civil)/1986/2020 in MACApp./17735/2019 WITH MACApp./17735/2019 (Filing Number) WITH I.A.(Civil)/17736/2019 (Filing Number)	ORIENTAL INSURANCE CO. LTD., Versus LITON DAS AND 3 ORS. ORIENTAL INSURANCE CO. LTD Versus SRI LITON DAS AND 3 ORS ORIENTAL INSURANCE CO. LTD Versus SRI LITON DAS AND 3 ORS	MR. A J SAIKIA MR. K BORAH	MR. M H RAJBARBHUIYAN (R-4) MR. M TALUKDAR (R-1,2) MRS. R CHETRI (R-4) MS. M BORUAH (R-1,2) MS. S RASUL (R-4)
10	I.A.(Civil)/467/2021 in MACApp./414/2021 WITH MACApp./414/2021 (Filing Number)	DEBAJIT BHUYAN Versus DIPJYOTI DEKA AND ANR. DEBAJIT BHUYAN Versus DIPJYOTI DEKA AND ANR. A	MR. K K DUTTA MR. K K DUTTA	

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LEAVE NOTE OF ADVOCATES FOR 23/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
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3)	MR. R P SINGH	09-08-2022	To	23-08-2022
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16)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
17)	MR. S MITRA	22-08-2022	To	23-08-2022
18)	MS. B M CHETRI	22-08-2022	To	01-09-2022
19)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 16-08-2022 TO 26-08-2022, RELATING
TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./163/2018 WITH LCR 4 FILES, P.B.-2, FIXED	SRI ABDUL KHALIQUE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. S C BISWAS MR Z KAMAR (P1) MR. A IKBAL MR H R CHOUDHURY (P1) MR H R CHOUDHURY (P1) MR R KARIM MR. P S BISWAS	PP, ASSAM
2	Death Sentence Ref./4/2019 WITH OFFICE NOTE, LCR 6 FILES, P.B.-4	THE STATE OF ASSAM Versus SRI BIKASH DAS	PP, ASSAM	MR. A M BORA(AMICUS CURIAE) MR. A DHAR(AMICUS CURIAE)
3	WITH CRL.A(J)/92/2019	BIKASH DAS Versus THE STATE OF ASSAM	MR. ARUNANGSHU DHAR, AMICUS CURIAE	PP, ASSAM

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19)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4952/2022 FIXED	AMINUL HAQUE CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	SC, SEC. EDU. GA, ASSAM
ORDER (STAY VACATING)				
2	I.A.(Civil)/1207/2022 FIXED in WP(C)/5713/2021 WITH WP(C)/5713/2021	MS. MRIDUSMITA GOGOI AND ANR. Versus THE STATE OF ASSAM AND 5 ORS MS. JITA HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MR. A BURAGOHAIN MR H R A CHOUDHURY MR J ABEDIN MR. A M AHMED MS R DEKA	SC, HIGHER EDU MR H R A CHOUDHURY SC, HIGHER EDU MR. K N CHOUDHURY (R-7) MR. M KHAN (r-6,7) MS. R DEKA (R-3,4,5) MR. S S GOSWAMI (R-3,4,5) MR. S Ali (R-7) MR. R M DEKA (R-7) MR. A BURAGOHAIN (r-6,7) MR R ISLAM (r-6,7)
3	I.A.(Civil)/2368/2022 in WP(C)/5085/2021 WITH WP(C)/5085/2021	MINISH MOHAN KIRON PEGU AND ANR. Versus BOLEN DOLEY AND 5 ORS. BOLEN DOLEY Versus THE STATE OF ASSAM AND 6 ORS.	MR J PAYENG MR. B K DAS M N KHAN	MR. B K DAS SC, EDU SC, ELEM. EDU GA, ASSAM MR J PAYENG
4	I.A.(Civil)/2389/2022 in WP(C)/4304/2021 WITH WP(C)/4304/2021	BITUL BORAH AND ANR. Versus PRATAP BORUAH AND 5 ORS. PRATAP BORUAH Versus THE STATE OF ASSAM AND 6 ORS	MR J PAYENG MS. C BARMAN	SC, ELEM. EDU GA, ASSAM SC, ELEM. EDU GA, ASSAM MR J PAYENG (R-6,7) MS. C BARMAN (R-6,7)
5	I.A.(Civil)/2426/2022 in WP(C)/4560/2021	MAHIBUR REHMAN MONDAL Versus ROFIQUL MUGHAL and 4 ORS.	MD R ISLAM MS A HUSSAIN	SC, ELEM. EDU MR. I H LASKAR MR. P K DEKA

	WITH WP(C)/4560/2021	ROFIQUL MUGHAL Versus THE STATE OF ASSAM AND 4 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, ELEM. EDU GA, ASSAM MS. A HUSSAIN (R-5) MR R ISLAM (R-5) MS M DEKA (R-5)
ADMISSION				
6	WP(C)/7281/2018 FIXED	BIJU DAIMARY Versus THE STATE OF ASSAM AND 7 ORS.	MR. D SARMA MS. S KRISHNOTROYEE MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE DEPTT.
7	WITH WP(C)/4126/2016	KISHOR KR. SARMA and 210 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
8	WITH WP(C)/4181/2016	GOBINDA BARMAN and 303 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
9	WITH WP(C)/4358/2016	SAGEN NARZARY and 36 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
10	WITH WP(C)/5158/2016	BINOY GAYARY and ANR Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.K DAS	SC, FINANCE DEPTT. SC, BTC
11	WITH WP(C)/5176/2016	SONEN GAYARY and 9 ORS Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.R BARUAH MS.K DAS	SC, FINANCE SC, BTC
12	WITH WP(C)/5225/2016	SMTI RASHMI CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS	MRS A BUJARBARUAH MS.R BORGHAIN MS.A BARUAH	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
13	WITH WP(C)/3038/2017	JUBARAJ ADHIKARY and 5 ORS. Versus THE STATE OF ASSAM and 8 ORS.	MR.M DEKA MR.D K ROY	SC, ELEMENTARY EDUCATION MR. S R RABHA, SC, BTC MR. R BARPUJARI (SC, FINANCE) SC, BTC
14	WITH WP(C)/3272/2017	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
	WITH I.A.(Civil)/4183/2017 in WP(C)/3272/2017	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
15	WITH WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
	WITH I.A.(Civil)/4184/2017 in WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC

16	WITH WP(C)/3274/2017	MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
	WITH I.A.(Civil)/4185/2017 in WP(C)/3274/2017	MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE
17	WITH WP(C)/5111/2017	JAMALUDDIN AHMED Versus THE STATE OF ASSAM and 6 ORS.	MR. B SARMA	SC, ELEMENTARY EDUCATION MR. A DEKA(R-1) MS. A VERMA (R-2) SC, FINANCE MS. K PHUKAN(R-8) MS. G MAHILARY(R 3-7) MS. K PHUKAN(R-8) SC, BTC
18	WITH WP(C)/5739/2017	RAJANI KANTA KALITA and 39 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
19	WITH WP(C)/5741/2017	CHAKRAPANI DAS and 27 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
20	WITH WP(C)/5861/2017	JITENDRA NATH KALITA and 17 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
21	WITH WP(C)/5933/2017	ATUL CH. HALOI and 72 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
22	WITH WP(C)/6020/2017	GANESH NARZARY and 116 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
23	WITH WP(C)/122/2018	PARESH CHANDRA RAJBONGSHI Versus THE STATE OF ASSAM	MR. A NATH	SC, EDU
24	WITH WP(C)/124/2018	JAGANNATH KUMAR DEY Versus THE STATE OF ASSAM	MR. A NATH MS L SAIKIA	SC, ELEM. EDU. GA, ASSAM SC, FINANCE SC, BTC
25	WITH Cont.Cas(C)/217/2018	SAGEN NARZARY AND 36 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM

26	WITH Cont.Cas(C)/218/2018	KISHOR KR. SARMA AND 210 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
27	WITH Cont.Cas(C)/220/2018	PARESH CHANDRA RAJBONGSHI AND 28 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR. A RAHMAN	MS. B BHUYAN, SC BTC
28	WITH Cont.Cas(C)/225/2018	GOBINDA BARMAN AND 303 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B. BHUYAN, SC BTC
29	WITH Cont.Cas(C)/241/2018	JITENDRA NATH KALITA AND 8 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. A K BHUYAN (R4-5) MR. N SARMA (R1) MS. N PHUKAN (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
30	WITH Cont.Cas(C)/243/2018	GANESH NARZARY AND 53 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR S M T CHISTIE (R1) MR. A K BHUYAN (R4-5) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
31	WITH Cont.Cas(C)/244/2018	ATUL CH. HALOI AND 51 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR. A K BHUYAN (R4-5) MR. A DEKA (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MT T TASHI (R4-5) MS. Y S PHOM (R4-5) MS. H TERANGPI (R1)
32	WITH WP(C)/416/2018	OM NATH SARMA Versus THE STATE OF ASSAM	MR. P SARMAH MR. S K SINGHA MS G DAS MR. S UPADHAY MR. B KUMAR	SC, ELEMENTARY EDU. MR. S R RABHA SC, BTC SC, FINANCE
33	WITH WP(C)/834/2018	PRADIP KALITA AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. P P DUTTA MR. A BHATTACHARYYA MR. A BORUA MS. M KALITA	SC, ELEM. EDU MR. B GOGOI, SC, FINANCE SC, BTC
34	WITH WP(C)/4113/2018	JOY CHANDRA BARMAN Versus THE STATE OF ASSAM AND 8 ORS.	MR. D SARMA MR. C GOSWAMI	SC, ELEM. EDU SC, FINANCE SC, BTC
35	WITH WP(C)/8809/2019	MAHESWAR PATHAK AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M A SHEIKH K U AHMED MR. M HOSSAIN	SC, ELEM. EDU SC, BTADC SC, FINANCE DEPTT.

36	WITH WP(C)/5608/2020	DIPAK DEKA AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. B KUMAR	SC, BTC SC, EDU
37	WITH WP(C)/4279/2021	SARALA SWARGIARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
38	WITH WP(C)/3654/2022	NABA ROY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 6 ORS (E)	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, BTC
39	WITH WP(C)/5220/2022	SACHINDRA KUMAR HALOI Versus THE STATE OF ASSAM AND 7 ORS.	MR. S UPADHAY MS. A LALA MR. M SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
40	WP(C)/2826/2019 FIXED	ABDUL BAREQUE MIAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	MR. I HUSSAIN SC, EDU SC, FINANCE SC, G U SC, U G C
41	WP(C)/3223/2019 FIXED	ABDUL HAKIM Versus THE STATE OF ASSAM AND 3 ORS.	G UDDIN MR. A UDDIN MS. P A TALUKDAR MR N Y KONYAK	SC, HIGHER EDU MR. T C CHUTIA (SC, SEBA)
42	WP(C)/2542/2020 B/O	ABDUS SAMAD Versus THE STATE OF ASSAM AND 5 ORS.	MR. D F A AHMED MR. J LASKAR	SC, ELEM. EDU
43	WP(C)/5192/2020 FIXED	DILIP BORAH Versus ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS	MR. P J SAIKIA MS. M KECHII MR. P BORDOLOI	SC, AAU
44	WP(C)/1039/2021 FIXED	AJIT KUMAR NATH Versus THE STATE OF ASSAM AND 3 ORS	MS M DAS MR. P SAIKIA MR. A KONWAR	SC, SEC. EDU. MR K K MAHANTA (Sr. Ad (r-4)vocate) MS N BEGUM (r-4) MR. K SINGHA (r-4) M R Sharma (r-4)
	WITH I.A.(Civil)/654/2021 in WP(C)/1039/2021	CHANDRABABU SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A DEKA	SC, SEC. EDU. MR. P SAIKIA
45	WP(C)/1994/2021 FIXED	TARUN KUMAR GOGOI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, SEC. EDU.
46	WP(C)/2505/2021 FIXED	RABIN BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU MR. N BORAH (r-6) MR H MAZUMDER (r-6)
	WITH I.A.(Civil)/2372/2022 in WP(C)/2505/2021	RAJIB KONWAR Versus RABIN BORAH AND 5 ORS.	MR. N BORAH MR H MAZUMDER	GA, ASSAM MR. M H LASKAR SC, EDU
47	WP(C)/4270/2021 FIXED	JABEDA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR MR. M HOQUE	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM GA, ASSAM MR Z HUSSAIN (R-6) MR. A K DUTTA (R6) MR D C NATH (R6) MR. M HOQUE (R-6)
	WITH I.A.(Civil)/2222/2022 in WP(C)/4270/2021	RESHMA AHMED Versus JABEDA KHATUN AND 6 ORS.	MR Z HUSSAIN	MR. M R KHANDAKAR

48	WP(C)/4711/2021 FIXED	DR. IBRAHIM ALI BHUYAN Versus THE STATE OF ASSAM AND 10 ORS	K U AHMED MS P SARMA MS N HASAN	SC, HIGHER EDU MR. M HUSSAIN (R-4) SC, U G C
49	WP(C)/5450/2021 FIXED	DR. JIBAN JYOTI KAKOTI AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, HIGHER EDU MR. T J MAHANTA (R6) MR. R MAZUMDAR (R4) MRS. R DEVI (r-5) MR. M DUTTA (R6) MR H BEZBARUA (R4) MR. A BHATTACHARYYA (R6) MR. A BORUA (R6) MR. D J DAS (R6)
50	WP(C)/5498/2021 FIXED	KANDARPA DAS Versus THE CHANCELLOR GAUHATI UNIVERSITY AND 5 ORS.	MR. D DAS SR. ADV MR J DAS MR K TALUKDAR	MR. K N CHOUDHURY (R2- R5) MR. P J PHUKAN (SC, G.U., R2-R5) MR P P PHUKAN (R2-R5) SC, G U
51	WP(C)/1916/2022 FIXED	ANUPAM BORTHAKUR Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU. MR. R DE (R-4) MR. P NEOG (R-4)
52	WP(C)/935/2022	JITEN RONGHANG Versus THE STATE OF ASSAM AND 3 ORS	MR. R DE MR. N UPADHAYAY MR. P NEOG MR. A B T HAQUE	SC, SEC. EDU. MR. A K DUTTA (R-4) MR. B PURKAYASTHA (R-4) MR. B ZAMAN (R-4)
53	WP(C)/2722/2022 FIXED	ABDUL AWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR	SC, SEC. EDU. GA, ASSAM
54	WP(C)/3542/2022 CAVT. NO.05212/022, FIXED	MD. GULZAR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	SC, ELEM. EDU GA, ASSAM MS. P P BARUAH (R-7) MR F HAQUE MR. P K DAS (R-7) MR. B BARMAN (R-7) MR N ISLAM FOR CAVEATOR SC, FINANCE
	WITH I.A.(Civil)/2025/2022 in WP(C)/3542/2022	MD. ABDUL JALIL CHOUDHURY Versus MD. GULZAR HUSSAIN AND 6 ORS.	MR. B BARMAN MRS P P BORAH MR. P K DAS	SC, ELEM. EDU MRS S B CHOUDHURY SC, FINANCE
55	WP(C)/4960/2022 CAVT. NO.06882/022, FIXED	DR MD YAMIN HASSAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. R P SARMAH MR I HASSAN	SC, HIGHER EDU MR. S K MEDHI FOR CAVEATOR MS. G KASHYAP SC, G U SC, U G C
56	WP(C)/5156/2022 FIXED	DR MD YAMIN HASSAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. R P SARMAH MR I HASSAN	SC, HIGHER EDU MR S K MEDHI (FOR CAVEATOR) SC, G U SC, U G C
ORDERS				
57	Cont.Cas(C)/174/2020 FIXED	SAJAL DAS AND 40 ORS. Versus MANINDER SINGH, IAS AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. D SAIKIA (R-7) MR S M T CHISTIE (R-7) MR. P K BORAH (R-7) MR. B GOGOI MS. N PHUKAN MR P NAYAK MS K DAS MR A CHALIHA
58	WP(C)/264/2021 FIXED	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. M A I HUSSAIN MR A R BHUYAN	MR. K GOGOI (SC, HIGHER EDU. DEPT., R-1,2) SC, U G C (R-4)

WITH
I.A.(Civil)/1676/2021
in WP(C)/264/2021

DR. LOKMAN ALI
Versus
THE STATE OF ASSAM AND ORS

MR. M A I HUSSAIN
MR A R BHUYAN
MR N ISLAM

MR. K GOGOI (SC, HIGHER
EDU. DEPT., R-1,2)
SC, U G C (R-4)

HEARING

59 MACApp./48/2017
WITH LCR, FIXED

MD NUR JAMAL SK
Versus
SRI BHABESH DEKA and ANR

MR.A R AGARWALA
MR.N ALAM R K

MR.R C PAUL(R-3)
MR. S BASUMATARYR-3

60 WP(C)/5250/2017
CAVT. NO.104, 1106, 1109, 1110,
1130, 1139 , 125/3/17
FIXED, WITH AFFIDAVIT FILE

SEKHAR RANJAN NATH and 7 ORS.
Versus
THE STATE OF ASSAM and 152 ORS.

MR.S D PURAKAYATHA
MR.U CHOUDHURY

GA, ASSAM
MS. M DEV
MR. A K DUTTA
MR.B PURKAYASTHA
SC, ELEMENTARY
EDUCATION
MRS. A BASUMATARY
MR.S SUTRADHAR
MS. N DEB
MS. P DEB

WITH

61 WP(C)/5219/2018

KESHAB DIKSHIT AND 4 ORS.
Versus
THE STATE OF ASSAM AND 51 ORS.

MR. K N CHOUDHURY
MR. S D PURKAYASTHA
MS. R DEKA
MR. D J DAS

SC, ELEM. EDU
MR. R P KAKOTI (R20, R39)
MR. T J MAHANTA
GA, ASSAM
MR. A K DUTTA (R20, R39)
MR. A K DUTTA (R20, R39)
MR. L R MAZUMDER (R21,
R27)
MR. B PURKAYASTHA (R20,
R39)
MR. B PURKAYASTHA (R20,
R39)
MR. A Z AHMED (R21, R27)

62 WP(C)/5657/2017
B/A

SOMESWAR BRAHMA
Versus
THE STATE OF ASSAM and 6 ORS.

MR.H BEZBARUAH
MR.S J SARMA
MR.J BARMAN

SC, ELEMENTARY
EDUCATION
SC, BTC
SC, FINANCE
MS.K PHUKAN(GA, ASSAM,
(R - 3))

63 Review.Pet./150/2018
WP(C) 61/2011 CONT CASE
619/16 (BOTH D/O), FIXED

PRINCIPAL SECRETARY TO THE
GOVERNMENT OF ASSAM
Versus
ALL ASSAM RETIRED OFFICERS
TEACHERS AND EMPLOYEES COMMITTEE
AND 5 ORS

MR. D SAIKIA
MR. R BORPUJARI
MR. B GOGOI

MR. M K CHOUDHURY
GA, ASSAM
MR. A BARUAH

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LEAVE NOTE OF ADVOCATES FOR 23/08/2022

-

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR. R P SINGH	09-08-2022	To	23-08-2022
4)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
5)	MR G BAISHYA	13-08-2022	To	31-08-2022
6)	MS. J PAUL	13-08-2022	To	30-08-2022
7)	MR. P SARMA	17-08-2022	To	30-09-2022
8)	S BORGHAIN	17-08-2022	To	23-08-2022
9)	MR. J A AHMED	18-08-2022	To	24-09-2022
10)	MR. A DUTTA	18-08-2022	To	24-08-2022
11)	MR. M K MAJUMDAR	18-08-2022	To	23-08-2022
12)	MR. A K TALUKDAR	18-08-2022	To	23-08-2022
13)	MR S DASGUPTA	22-08-2022	To	30-09-2022
14)	MR J SHARMA	18-08-2022	To	30-08-2022
15)	MS. A DEVI	20-08-2022	To	09-09-2022

16)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
17)	MR. S MITRA	22-08-2022	To	23-08-2022
18)	MS. B M CHETRI	22-08-2022	To	01-09-2022
19)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,23rd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 60), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3243/2022 FIXED	NIRANJAN DUTTA Versus THE UNION OF INDIA AND 4 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	MR. D NATH, GA, ASSAM SC, NRC ASSTT.S.G.I. MR. A ALI, SC, ECI MR. J PAYENG, SC, F.T
WITH				
2	WP(C)/3590/2022	TAZUL ISLAM Versus THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, NRC MS. L DEVI, CGC(R.No.8) MR A ALI, SC, ECI (R.Nos. 1, 3 & 5) MS. M BARMAN (R.Nos. 2, 4, 7 & 9) ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/5266/2022 FIXED	DR. ANURADHA CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	MR. S BORA (SC, GMDW) MR I S MAZUMDAR MS. P CHAKRABORTY SC, GDD
4	WP(C)/5329/2022 FIXED	HALIMA AHMED Versus THE STATE OF ASSAM AND 16 ORS	MR B D DAS B B HUSSAIN MR. H R DAS	SC, P AND R.D. GA, ASSAM
ADMISSION				
5	WP(C)/1487/2016 FIXED	MRS TRIPTI TIBREWALA Versus UCO BANK, TEZPUR BRANCH and 2 ORS.	MR. S K TALUKDAR MR. S K SINGH MR B PUSHILAL	MR. A J DAS (R-1) MR. P HAZARIKA (R-2&3) MR. N BORUAH (R-1) MR. T K MISRA (R-2&3) MR. M K ALI R-1
6	WP(C)/4634/2020 WP(C) 7659/2001(D/O), FIXED	MD. MASIUR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. B J GHOSH MR. I ALAM MR. I ALAM MR. T SK MR. T SK MR A BHUYAN	MS. R CHOUDHURY MS S S ZIA SR. GA, ASSAM SC, REVENUE

7	WP(C)/120/2021 FIXED	GUWAHATI MUNICIPAL CORPORATION MARKET CENTRAL COMMITTEE AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GMC SC, GDD
	WITH I.A.(Civil)/880/2021 in WP(C)/120/2021	GUWAHATI MUNICIPAL CORPORATION MARKET CENTRAL COMMITTEE AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M J BARUAH MS B MAJUMDER	SC, GMC SC, GDD
	WITH I.A.(Civil)/763/2022 in WP(C)/120/2021	GUWAHATI MUNICIPAL CORPORATION MARKET CENTRAL COMMITTEE AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GMC SC, GDD
8	WP(C)/702/2022	FANCY BAZAR MUNICIPAL MARKET DEALERS ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GDD SC, GMC
9	WP(C)/1802/2022	FANCY BAZAAR MUNICIPAL MARKET DEALERS ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M K CHOUDHURY MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GDD SC, GMC
10	WP(C)/2145/2022	GUWAHATI MUNICIPAL CORPORATION AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GMC
11	WP(C)/5701/2021 FIXED	M/S LEON BARUAH AND ASSOCIATES AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	SC, FOREST
	WITH I.A.(Civil)/1789/2021 in WP(C)/5701/2021	M/S LEON BARUAH AND ASOCIATES AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	SC, FOREST
	WITH I.A.(Civil)/832/2022 in WP(C)/5701/2021	BISHWAJIT GOGOI Versus M/S LEON BARUAH AND ASSOCIATES AND 6 ORS. B	MR. D DAS SR. ADV	
	WITH I.A.(Civil)/1254/2022 in WP(C)/5701/2021	M/S LEON BARUAH AND ASSOCIATES AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. B D DEKA N CHAUDHURY	
	WITH I.A.(Civil)/1661/2022 in WP(C)/5701/2021	KHELAN GOGOI Versus M/S LEON BARUAH AND ASSOCIATES AND 7 ORS	MR. M P SARMA MS. A TALUKDAR	MR S KOUND MR. B D DEKA SC, FOREST
12	WP(C)/4678/2022 FIXED	PINTU KUNDU AND 7 ORS. Versus THE INDIAN OIL CORPORATION AND 3 ORS.	MR. R K PRADHAN MR. N N B CHOUDHURY MR. A K SAIKIA MR. M DEWAN MR S DAS	SC, OIL
ORDERS				
13	Review.Pet./118/2022 FIXED, WITH WP(C) 3463/2022 (D/O)	ZIAUR RAHMAN KHAN AND 2 ORS. Versus BOARD OF DIRECTORS OF AZAD GAON PANCHAYAT SAMABAY SAMITY LTD. AND 6 ORS	MR. S BANIK	SC, CO OP

14	WITH WP(C)/244/2022	ZIAUR RAHMAN KHAN AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S BANIK	SC, CO OP MR. S K TALUKDAR (R-6,7)
15	WITH WP(C)/1323/2022	DAKSHIN BAGURIBARI SAMABAY SAMITY LTD. AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK	SC, CO OP GA, ASSAM
16	WITH WP(C)/1622/2022	BOARD OF DIRECTORS OF MADHUSOULMARI S.S. LTD Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM
17	WITH WP(C)/1842/2022	NIZAM KHAN Versus THE STATE OF ASSAM AND 6 ORS	MR. S BANIK	SC, CO OP
18	WITH WP(C)/2056/2022	PUB CHENGA GPSS LTD AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM
19	WITH WP(C)/2328/2022	PACHIM BETBARI SS LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM
20	WITH WP(C)/2796/2022	BOARD OF DIRECTORS OF RANGAPANI NO.1 SS LTD AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR R KARIM MR D BARMAN	MR. N GOSWAMI,JR. GA, ASSAM SC, CO OP
21	WITH WP(C)/2900/2022	BOARD OF DIRECTORS OF RANGAPANI NO. 2 S.S. LTD. Versus THE STATES OF ASSAM AND 4 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM
22	WITH WP(C)/3724/2022	BOARD OF DIRECTORS OF ALOMGANJ SS LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM	SC, CO OP GA, ASSAM
23	WITH WP(C)/4129/2022	THE BOARD OF DIRECTORS (BOD) OF AZAD GPSS LTD AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MS. S T BOKTH	SC, CO OP
24	WITH WP(C)/4364/2022	AMINUL ISLAM KHAN AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN MR S A SIKDER	SC, CO OP
HEARING				
25	MACApp./104/2016 WITH LCR, FIXED	SMT. SARASWATI RAY and 6 ORS, Versus THE NEW INDIA ASSURANCE CO. LTD. and 2 ORS,	MR. A R AGARWALA MR. N ALAM R K	MS.N MODI R-1 MR.O P BHATI(R- 2&3) MS.M CHOUDHURY(R-1) MR.T C DAS(R- 2&3) MR.S DUTTA(R-1) MR.C SHARMA(R-1) MR.P SARMA(R- 2&3) MR.SIDHANT DUTTA(R-1)

26	WP(C)/524/2021 FIXED	M/S QUALITY PHARMA PRODUCTS PVT LTD (UNIT II) Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI	MR. P DAS MR. S BARUAH (SC, POLLUTION CONTROL BOARD OF ASSAM, R-6) MR G DAS SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I. SC, NEDFI
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STAY MATTERS

27	WP(C)/5598/2021	PUTUL GOGOI Versus ASSAM STATE TRANSPORT CORPORATION AND ANR.	MR. P J SAIKIA MS M NIROLA	SC, A S T C
28	WP(C)/2339/2022	ALL ASSAM KOCH RAJBONGSHI SANMILANI Versus THE STATE OF ASSAM AND 5 ORS	MR. A CHAMUAH MR. K P PATHAK Mr. A Baruah	GA, ASSAM MR. B D DEKA (R-5,6) MR. M DAS (R-5,6) N CHAUDHURY (R-5,6) MR A BHATRA (R-5,6) MR A DEKA (R-5,6) SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 23/08/2022

-

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR. R P SINGH	09-08-2022	To	23-08-2022
4)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
5)	MR G BAISHYA	13-08-2022	To	31-08-2022
6)	MS. J PAUL	13-08-2022	To	30-08-2022
7)	MR. P SARMA	17-08-2022	To	30-09-2022
8)	S BORGHAIN	17-08-2022	To	23-08-2022
9)	MR. J A AHMED	18-08-2022	To	24-09-2022
10)	MR. A DUTTA	18-08-2022	To	24-08-2022
11)	MR. M K MAJUMDAR	18-08-2022	To	23-08-2022
12)	MR. A K TALUKDAR	18-08-2022	To	23-08-2022
13)	MR S DASGUPTA	22-08-2022	To	30-09-2022
14)	MR J SHARMA	18-08-2022	To	30-08-2022
15)	MS. A DEVI	20-08-2022	To	09-09-2022
16)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
17)	MR. S MITRA	22-08-2022	To	23-08-2022
18)	MS. B M CHETRI	22-08-2022	To	01-09-2022
19)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,23rd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE NELSON SAILO**

COURT NO: 9

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Review.Pet./154/2019 FIXED, WITH WA/81/2015, REV. PET. 210/17, REV. PET. 10/18 (ALL D/O)	HERAMBA KUMAR SAIKIA AND 141 ORS Versus THE STATE OF ASSAM AND 7 ORS.	MS N BEGUM MR B M DEKA MR. K M MAHANTA MR. K M MAHANTA MS. R BORA	SC, ELEM. EDU

LEAVE NOTE OF ADVOCATES FOR 23/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR. R P SINGH	09-08-2022	To	23-08-2022
4)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
5)	MR G BAISHYA	13-08-2022	To	31-08-2022
6)	MS. J PAUL	13-08-2022	To	30-08-2022
7)	MR. P SARMA	17-08-2022	To	30-09-2022
8)	S BORGHAIN	17-08-2022	To	23-08-2022
9)	MR. J A AHMED	18-08-2022	To	24-09-2022
10)	MR. A DUTTA	18-08-2022	To	24-08-2022
11)	MR. M K MAJUMDAR	18-08-2022	To	23-08-2022
12)	MR. A K TALUKDAR	18-08-2022	To	23-08-2022
13)	MR S DASGUPTA	22-08-2022	To	30-09-2022
14)	MR J SHARMA	18-08-2022	To	30-08-2022
15)	MS. A DEVI	20-08-2022	To	09-09-2022
16)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
17)	MR. S MITRA	22-08-2022	To	23-08-2022
18)	MS. B M CHETRI	22-08-2022	To	01-09-2022
19)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,23rd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.1-42) AND (CRL.PET.
MATTERS, ITEM NOS. 1-30)),ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Crl.Pet./776/2022 B/O	ABDUR RAFIK Versus THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
MOTION (BA)				
2	Bail Appln./2032/2022	MD. RAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. B K DAS	PP, ASSAM
3	Bail Appln./2034/2022	SURAJIT RAY Versus THE STATE OF ASSAM	MR. N N JHA MR. M UDDIN MS M SAHOO	PP, ASSAM
4	Bail Appln./2036/2022	SAJAL DEY Versus THE STATE OF ASSAM	MR S CHOUDHURY	PP, ASSAM
5	Bail Appln./2037/2022	SAMAL BORMON Versus THE STATE OF ASSAM	MR S CHOUDHURY	PP, ASSAM
6	Bail Appln./2038/2022	PRADIP BORMAN @ PRADIP BARMAN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
7	Bail Appln./2039/2022	SAHAJAHAN ALI @ BACHCHU Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
8	Bail Appln./2040/2022	AMIRUL ISLAM Versus THE STATE OF ASSAM	MR. T SK MR R ISLAM	PP, ASSAM
9	Bail Appln./2041/2022	DEBAJIT BHATTACHARYYA @ DEBAJIT BHATTACHARJEE Versus THE STATE OF ASSAM	MR. A K AHMED MR A AHMED MR. S A MONDAL	PP, ASSAM
10	Bail Appln./2046/2022	HABIJUL HAQUE Versus THE STATE OF ASSAM	DR. B AHMED MR. N HAQUE MR. A K AZAD MR S A SIKDER	PP, ASSAM

11	Bail Appln./2049/2022	DHARMESWAR SAIKIA Versus THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA MS K BORAH	PP, ASSAM
12	Bail Appln./2050/2022	BISWAJIT MALI Versus THE STATE OF ASSAM	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
13	Bail Appln./2051/2022	UTPAL CHUTIA Versus THE STATE OF ASSAM	MR. D GOGOI MR. D CHUTIA MR P H KONWAR	PP, ASSAM
14	Bail Appln./2052/2022	MD. ANJAR HUSSAIN Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS A BHATTACHARJEE	PP, ASSAM
15	Bail Appln./2053/2022	JASMINE SULTANA Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS A BHATTACHARJEE	PP, ASSAM
<u>MOTION</u>				
16	Crl.Pet./825/2022	NITEN LANGTHASA Versus THE STATE OF ASSAM AND ANR	MR. B BARUAH MR S HUSSAIN	PP, ASSAM
17	Crl.Pet./826/2022	JAVED MIYANDAD @ NOIM UDDIN @ NAIM UDDIN Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
18	Crl.Pet./827/2022	UTTAM DAS Versus THE STATE OF ASSAM AND ANR	MR. M DUTTA MR K M BORA	PP, ASSAM
19	AB/2353/2022	JIYARUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. S Ali MR K DAS	PP, ASSAM
20	AB/2355/2022	HARI CHANDRA RAJBONGSHI Versus THE STATE OF ASSAM	MR. M SAIKIA	PP, ASSAM
21	AB/2356/2022	MANURANJAN CHOUHAN @ MANJUT CHOUHAN AND ANR Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM
22	AB/2358/2022	AMINUR ALI @ AMINUR HUSSAIN Versus THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA MR S ALI	PP, ASSAM
23	AB/2360/2022	LABDHA PRATIM SAIKIA Versus THE STATE OF ASSAM	MR. K K HANDIQUÉ MR. N MALAKAR	PP, ASSAM
24	AB/2361/2022	GUNA CHUTIA AND ANR Versus THE STATE OF ASSAM	MR. D GOGOI MR. D CHUTIA	PP, ASSAM
25	AB/2362/2022	RAM KRISHNA SHARMA AND ANR Versus THE STATE OF ASSAM	MR B SINHA MR. S UPADHAY MS. A LALA	PP, ASSAM
26	AB/2363/2022	SANJAN DAS Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
27	AB/2364/2022	FAZLUL ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
28	AB/2368/2022	RAJEN BORA Versus THE STATE OF ASSAM	MR. M MORE MR. A BORPUZARI MR. P K SHARMA	PP, ASSAM
29	AB/2373/2022	BELLAL HUSSAIN Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM

ADMISSION

30	Crl.Pet./109/2022 WITH LCR 1 FILE, FIXED	MD. NEKIBUL HUSSAIN CHOUDHARY AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. R BARUAH MR. A IKBAL MRS. M NATH	MR. JYOTIRMOY ROY (r-2) MR. R HAZARIKA (r-2) MR D DAS (r-2) MS E NATH (r-2) PP, ASSAM
31	Crl.A./193/2022	PRADIP SAIKIA AND ANR. Versus THE STATE OF ASSAM	MR. N BORUAH	PP, ASSAM
	WITH I.A.(Crl.)/448/2022 in Crl.A./193/2022	PRADIP SAIKIA AND ANR. Versus THE STATE OF ASSAM	MR. N BORUAH	PP, ASSAM
32	Crl.Pet./292/2022 WITH LCR 1 FILE, FIXED	MISS DIPANWITA TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR. S KALITA MR P DAS	MR. A K SHARMA MR. B D GOSWAMI MR. M BISWAS MR M BASUMATARI PP, ASSAM
	WITH			
33	Crl.Pet./582/2022	AJANTA TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR. A K SHARMA MR. M BISWAS MR M BASUMATARI	MR. S KALITA MS P BORUA MR S KAKATI MR P DAS PP, ASSAM

BAIL HEARING (BA)

34	Bail Appln./1886/2022 FIXED	SHOHIDUL ISLAM @ SOHIDUL ISLAM Versus THE STATE OF ASSAM	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	PP, ASSAM
	WITH			
35	Bail Appln./1817/2022	BABUL RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	PP, ASSAM
36	Bail Appln./1906/2022 FIXED	JAYANTA BORAH AND ANR. Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM MR K J SAIKIA	PP, ASSAM
37	Bail Appln./1908/2022 FIXED	MD. GULZAR ALI Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR. F RAHMAN	PP, ASSAM
38	Bail Appln./1920/2022 FIXED	DHANJYOTI GOGOI Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D CHUTIA	PP, ASSAM
39	Bail Appln./1934/2022 FIXED.	HASINUR SEIKH @ HASINUR SK Versus THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
40	Bail Appln./1939/2022 FIXED	NURUL ISLAM Versus THE STATE OF ASSAM	MR. P K GARODIA MR D SARMA	PP, ASSAM

BAIL HEARING

41	AB/311/2022 FIXED	AMBIKA BASUMATARY @ AMBRIKA BASUMUATARIY Versus THE STATE OF ASSAM AND ANR	MS H AHMED MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
42	AB/989/2022 FIXED	INTAJUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
43	AB/1376/2022	KISHORE KUMAR DAS Versus THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM
	WITH I.A.(Crl.)/366/2022 in AB/1376/2022	KISHORE KUMAR DAS Versus THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM
	WITH			
44	AB/1374/2022	NARESH CHANDRA BARMAN Versus THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM

45	WITH AB/1375/2022	NARAYAN CHANDRA DAS Versus THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM
46	AB/1930/2022 FIXED.	MD. ABDUL MANNAN AND 4 ORS Versus THE STATE OF ASSAM	MR. M U MAHMUD MR. M ALI	PP, ASSAM
47	AB/2011/2022 FIXED	ALBARD NEEDHAM @ ALBERT NIDHAM AND 5 ORS Versus THE STATE OF ASSAM	MR. B GOGOI MR P NAYAK MR M BHUYAN	PP, ASSAM
48	AB/2028/2022 FIXED	GAURAV BORAH @ GAURAB BIKASH BORAH AND 2 ORS Versus THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MRS J BORAH	PP, ASSAM
49	AB/2092/2022 FIXED.	HARESWAR SENAPATI @ HARESWAR RADU Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
50	AB/2120/2022 FIXED.	MRS RUBI DAS AND ANR. Versus THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
51	AB/2124/2022 FIXED	NAZIMUL HOQUE TALKDAR @ MD. MAJBUL HOQUE AND ANR. Versus THE STATE OF ASSAM	MS. P ADHIKARI G UDDIN MR. A H SARKAR	PP, ASSAM
52	AB/2142/2022 FIXED	PASHAN ALI AND 7 ORS. Versus THE STATE OF ASSAM	MR. R K D CHOUDHURY MR M RANA	PP, ASSAM
53	AB/2154/2022 FIXED.	NEKIB ALI AHMED AND 7 ORS. Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM
54	AB/2168/2022 FIXED	ALSUMA BEGUM Versus THE STATE OF ASSAM	MR. S C BISWAS MD E AHMED MR. H A TALUKDAR	PP, ASSAM
55	WITH AB/1964/2022	ZAKIR AHMED BORBHUYAN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. H A TALUKDAR MR. P S BISWAS	PP, ASSAM
56	AB/2179/2022 FIXED	ABDUL HOQUE @ ABDUL SK AND 5 ORS. Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
57	AB/2187/2022 FIXED	NABA KUMAR HAZARIKA @ NABUDH KUMAR HAZARIKA AND 3 ORS. Versus THE STATE OF ASSAM	J U AHMED MR. R K MUSHAHARY MR. N K MURRY MR S R NAWAZ	PP, ASSAM
58	AB/2198/2022 FIXED	ENAMUL HOQUE @ ENAMUL HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A K AHMED MR A AHMED MR. S A MONDAL	PP, ASSAM
59	AB/2204/2022 FIXED	MAMATA BEGUM Versus THE STATE OF ASSAM	M HALOI MR. A M KHAN MR. R I DEWAN	PP, ASSAM
ORDERS				
60	I.A.(Civil)/241/2022 FIXED in El.Pet./5/2021 WITH El.Pet./5/2021	KARIM UDDIN BARBHUIYA Versus ANAMUL HAQUE ANAMUL HAQUE Versus KARIM UDDIN BARBHUIYA	MR. K P PATHAK Mr. A Baruah MR D K MISHRA MR. M NATH MR. B PRASAD MR. A BHATTACHARJEE MR. D J KAPIL N ISLAM	MR. N ISLAM MR H I CHOUDHURY MR. K P PATHAK MR. R BORA Mr. A Baruah

	WITH I.A.(Civil)/242/2022 in El.Pet./5/2021	KARIM UDDIN BARBHUIYA Versus ANAMUL HAQUE	MR. K P PATHAK Mr. A Baruah	
61	I.A.(CrI.)/444/2022 in CrI.A./6438/2022	MAHENDRA CHAUHAN Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	PP, ASSAM
	WITH CrI.A./6438/2022 (Filing Number)	MAHENDRA CHAUHAN Versus THE STATE OF ASSAM A	MR. I H SAIKIA	
	WITH I.A.(CrI.)/6440/2022 (Filing Number)	MAHENDRA CHAUHAN Versus THE STATE OF ASSAM A	MR. I H SAIKIA	
HEARING				
62	CrI.A./308/2019 PART-HEARD, LCR 5 FILES, FIXED	MD. RAFIQU L ISLAM Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR M HOQUE MR. A Z AHMED	PP, ASSAM
	WITH I.A.(CrI.)/273/2022 in CrI.A./308/2019	MD. RAFIQU L ISLAM Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR M HOQUE	PP, ASSAM
63	CrI.A./23/2021 WITH LCR 4 FILES, FIXED	ALBISH KHERIA Versus THE STATE OF ASSAM.	MR M AHMED MR. A HUSSAIN	PP, ASSAM
	WITH I.A.(CrI.)/48/2021 in CrI.A./23/2021	ALBISH KHERIA Versus THE STATE OF ASSAM.	MR M AHMED MR. A HUSSAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR. R P SINGH	09-08-2022	To	23-08-2022
4)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
5)	MR G BAISHYA	13-08-2022	To	31-08-2022
6)	MS. J PAUL	13-08-2022	To	30-08-2022
7)	MR. P SARMA	17-08-2022	To	30-09-2022
8)	S BORGHAIN	17-08-2022	To	23-08-2022
9)	MR. J A AHMED	18-08-2022	To	24-09-2022
10)	MR. A DUTTA	18-08-2022	To	24-08-2022
11)	MR. M K MAJUMDAR	18-08-2022	To	23-08-2022
12)	MR. A K TALUKDAR	18-08-2022	To	23-08-2022
13)	MR S DASGUPTA	22-08-2022	To	30-09-2022
14)	MR J SHARMA	18-08-2022	To	30-08-2022
15)	MS. A DEVI	20-08-2022	To	09-09-2022
16)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
17)	MR. S MITRA	22-08-2022	To	23-08-2022
18)	MS. B M CHETRI	22-08-2022	To	01-09-2022
19)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,23rd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 10

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 64), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5288/2022 FIXED	DR. JOY PRAKASH SARMA AND 11 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS MS E NATH	GA, ASSAM SC, APSC SC, AGRI. DEPARTMENT
ADMISSION				
2	WP(C)/4450/2016 FIXED	MD. SHAKIR ALAM Versus THE UNION OF INDIA and 2 ORS	MR. M CHANDA MR. S CHOUDHURY MR. A K DAS MS. U DUTTA	MR. B KALITA (R2, R3) C.G.C. MR. S K MEDHI MR. A KHANIKAR (R2, R3) MS. S BISWAS (R2, R3) ASSTT.S.G.I. (R1-R3)
3	WITH WP(C)/6258/2016	MD. SHAKIR ALAM and 2 ORS Versus THE UNION OF INDIA and 2 ORS	MR.M CHANDA MR.S CHOUDHURY MS.S BEGUM MR.A K DAS	C.G.C. MR.A KHANIKAR(R- 2&3) MR.B KALITA(R- 2&3) MS.S BISWAS(R- 2&3) MS.R DEVI ASSTT.S.G.I.
	WITH I.A.(Civil)/112/2017 in WP(C)/6258/2016	MD. SHAKIR ALAM and 2 ORS Versus THE UNION OF INDIA and 2 ORS	MR.M CHANDA MR.S CHOUDHURY MS.S BEGUM MR.A K DAS	C.G.C. MR.A KHANIKAR(R- 2&3) MR.B KALITA(R- 2&3) MS.S BISWAS(R- 2&3) ASSTT.S.G.I. MS.R DEVI
4	WP(C)/4588/2020 FIXED	ARJUN PRASAD HARIJAN Versus UNITED BANK OF INDIA AND 13 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	MR. S DUTTA SC, PNB
5	WP(C)/5783/2020 FIXED	ANUP MEDHI Versus THE STATE OF ASSAM AND 2 ORS	DR. N DEKA MR H K DAS MS. P CHAKRABORTY	SC, HEALTH
6	WP(C)/141/2021 B/O	SUNITA SINHA Versus THE STATE OF ASSAM AND 6 ORS	MR. B P SINHA	GA, ASSAM MR B SINHA (R-7)

7	WP(C)/1167/2021 FIXED	JINA NEOG Versus THE STATE OF ASSAM AND 3 ORS.	MR A NATH MS. S AHMED MS M BARO	GA, ASSAM MR R DHAR (1,4,5) MR P NAYAK (R-3) SC, WPT AND BC SC, APTDC SC, FINANCE
	WITH			
8	WP(C)/5636/2016	PUWAT CHANDRA UWARI and 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.S K JAIN MR.R K JAIN MR.K M BRAHMA MR.M BORO	GA, ASSAM MR. JYOTIRMOY ROY (R5) MR.N HASAN(R-5) MR.J ROY(R-5) MR.A HASAN(R-5) MR.C SHARMA(R-5) MR D DAS (R5) SC, FINANCE MR.C CHAKRABORTY(R-5) MR.S BORTHAKUR(R-5) MS.S KAKATI(R-5)
	WITH			
9	WP(C)/369/2021	DINESWAR PEGU AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A NATH MS. S AHMED MS M BARO	GA, ASSAM SC, WPT AND BC SC, FINANCE
10	WP(C)/3510/2021 B/O	ANADAR BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MS. A TALUKDAR S BORA MR D KALITA	SC, P H E
ORDERS				
11	WP(C)/6340/2021 B/O	DEEP PEGU Versus THE STATE OF ASSAM AND 9 ORS	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM MR P KALITA (R-9) MRS S GOSWAMI (R-9) SC, WPT AND BC SC. WATER RESOURCE DEPTT.
HEARING				
12	WP(C)/3463/2012 PART-HEARD, WITH LCR, FIXED	PRASENJIT CHOUDHURY Versus THE STATE OF ASSAM AND ORS	MR.U K NAIR MR.A CHETRY MR. B SARMA	GA, ASSAM
13	WP(C)/5378/2009 FIXED	ON THE DEATH OF HER HUSBAND CONSTABLE NO. 963 MRIDUNISH GOGOI Versus THE STATE OF ASSAM AND ORS	MR I RAFIQUE MS. S B CHOUDHURY MR.P TALUKDAR MR.M AGARWAL	GA, ASSAM
14	WP(C)/4531/2014	MD. ISMAHIL ALI Versus THE STATE OF ASSAM AND 6 ORS	MR.A SAHAD MD.M U AHMED MR.S F CHISTIE	GA, ASSAM MR. M MAHANTA (R2, R3) MR.A GOGOI MR.M CHOUDHURY MR. P K MUNIR (R2, R3) MR.I F ALI
15	WP(C)/5610/2015	ASSAM HOMOEOPATHIC MEDICAL SERVICE ASSOCIATION and ANR Versus THE STATE OF ASSAM and 9 ORS	MRSB BHUYAN MR.U K NAIR MR.D J BARMAN	GA, ASSAM SC, FINANCE DEPTT. SC, HEALTH
16	WP(C)/1869/2017 FIXED	SHARMILA BAISHYA Versus THE STATE OF ASSAM and 2 ORS.	MR.M K CHOUDHURY MR.N BARUAH MRS.P BHARADWAJ MR.T N SRINIVASAN	GA, ASSAM(R-1) MR.A THAKURR-2,3
17	Cont.Cas(C)/281/2018	PODUGU RAMESH @ P. RAMESH Versus JUGAL KUMAR BORA AND ANR.	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	MR. M Z AHMED (R1 & R2) MS. B DUTTA (R1 & R2) MR. A M DUTTA (R1 & R2)
18	MACApp./153/2020 FIXED	NATIONAL INSURANCE CO. LTD Versus SRI SUSEN GOGOI AND 2 ORS	MR. R K BHATRA MR D BHUYAN	MRS. K K CHOUDHURY (r-2,3)
	WITH I.A.(Civil)/993/2020 in MACApp./153/2020	NATIONAL INSURANCE CO. LTD., Versus SRI SUSEN GOGOI AND 2 ORS.	MR. R K BHATRA MR D BHUYAN	
19	WP(C)/826/2022 FIXED	MILAN YADAV Versus THE UNION OF INDIA AND 6 ORS	MR J PAYENG MR. A BARUAH	MS. B SARMA ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 23/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR. R P SINGH	09-08-2022	To	23-08-2022
4)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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[For Tuesday,23rd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./2000/2022	BHABEN SAIKIA @ BHO BEN SAIKIA Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MS. S MAHANTA MR. M MAHANTA MR. B BORAH	PP, ASSAM
2 Bail Appln./2031/2022	MD. NASIDUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
3 Bail Appln./2033/2022	JUMAR ALI Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
4 Bail Appln./2044/2022	MD. IDOMEI AND ANR Versus UNION OF INDIA	MR. N N B CHOUDHURY MR. P K SAHARIA MS K DAS	SC, NCB
5 Bail Appln./2045/2022	DIPU MONI DAS Versus THE STATE OF ASSAM	MR. P BOIRAGI MR. S J SARMAH MISS. P KALITA	PP, ASSAM
6 Bail Appln./2047/2022	HAIDER ALI @ HAIDAR ALI BEPARI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR S A BARBHUYAN	PP, ASSAM
7 Bail Appln./2048/2022	RIBKA CHOHTA Versus THE DIRECTORATE OF REVENUE INTELLIGENCE	MR. M R SODIAL MR S AHMED MR K BROOK MS S Z HAYAT	SC, DRI
MOTION			
8 Crl.Pet./790/2022	SAMSUL HOQUE @ SAMSUL ALI AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. I CHOUDHURY MD. S U AHMED R L CHUTIA	PP, ASSAM
9 Crl.Pet./811/2022	HEM CHANDRA BORO AND 11 ORS Versus SANJAY KUMAR BAJAJ AND ANR	MR. A M BORA MR. S DEKA MS. J BORO MR J DAS	

10	Crl.Pet./812/2022	SUNDAR KALITA Versus THE STATE OF ASSAM AND ANR.	MR. A PARAMANIK MR. B THAKURIA	PP, ASSAM
11	Crl.Pet./815/2022	KOBAD ALI @ KOBAD HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	PP, ASSAM
12	Crl.Pet./816/2022	KASHIM SHAH FIROZ MAZUMDER Versus NURUL HAQUE BARBHUIYA AND 2 ORS	MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
13	Crl.Pet./817/2022	MRINAL KANTI ROY Versus THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY	PP, ASSAM
14	Crl.Pet./818/2022	KULENDRA CHANDRA ROY Versus JYOSTNA ROY	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	
15	Crl.Pet./819/2022	MD. AMIRUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	MR J I MONDAL MR J ISLAM MR A N IQBAL	PP, ASSAM
16	Crl.Pet./820/2022	BIJU KUMAR BORAH @ BIJU KR BORAH Versus THE STATE OF ASSAM AND ANR	MR H MAURYA MR J HUSSAIN MR. L HUSSAIN	PP, ASSAM
17	Crl.Pet./821/2022	UBAIDULLAH MASKUR BARBHUIYA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS A BEGUM B. PATHAK S. M. ZINNA	PP, ASSAM
18	Crl.Pet./822/2022	MD. AMIRUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	MR J I MONDAL MR J ISLAM MR A N IQBAL	PP, ASSAM
19	Crl.Pet./823/2022	JABIR AHMED LASKAR Versus THE STATE OF ASSAM AND ANR	MR M J QUADIR MR. K MIRA	PP, ASSAM
20	Crl.Pet./828/2022	RAJEN TERON Versus THE STATE OF ASSAM AND ANR	MR. A PAUL	PP, ASSAM
21	Crl.Pet./829/2022	RONJAN ALI @ RAWJAN ALI Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
22	Crl.Pet./830/2022	BALARAM SHIL AND 4 ORS Versus THE STATE OF ASSAM AND ANR		PP, ASSAM
23	AB/2357/2022	DEBOJANI GOGOI Versus THE STATE OF ASSAM	MR. K K HANDIQUE MR. T BARUKIAL	PP, ASSAM
24	AB/2359/2022	RAMA MILI Versus THE STATE OF ASSAM	MR. S K JAIN MR I AHMED	PP, ASSAM
25	AB/2365/2022	JABIR AHMED Versus THE STATE OF ASSAM	MR. M A CHOUDHURY	PP, ASSAM
26	AB/2366/2022	NIDAN ALI Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
27	AB/2371/2022	MD. JAHANGIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN MR. N UDDIN	PP, ASSAM
28	AB/2372/2022	SHAIDUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN MR. N UDDIN	PP, ASSAM
ADMISSION				
29	Crl.A./186/2022	PINKU KALITA Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	PP, ASSAM

	WITH I.A.(CrI.)/440/2022 in CrI.A./186/2022	PINKU KALITA Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	PP, ASSAM
30	CrI.A./189/2022	KISHAN PASOWAN @ KISHAN PASWAN Versus THE STATE OF ASSAM AND ANR.	MR. L GOGOI MR. R BARUAH	PP, ASSAM
31	CrI.Pet./369/2022 WITH LCR 1 FILE, FIXED	AKKEL ALI Versus THE STATE OF ASSAM AND ANR	MD M S ALI	MR S N KRISHNATRAYA MR S N KRISHNATRAYA MR R YASIN MR R YASIN PP, ASSAM

BAIL HEARING (BA)

32	Bail Appln./3683/2021 WITH CASE RECORD	MANIK SARKAR Versus THE DIRECTORATE OF REVENUE INTELLIGENCE	MR. N J DUTTA MR N M HAZARIKA	MR. S C KEYAL SC, DRI
33	Bail Appln./904/2022 WITH SCANNED COPY OF CD AND STATUS REPORT. FIXED (AT 2.00 PM)	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM	MR. D DAS SR. ADV DR. B AHMED MR. N HAQUE MR A JAIN MR M HUSSAIN MR S DAS MR. S A HUSSAIN MR D J HALOI MS S SHARMA	MR. P KATAKI(SPL.PP) PP, ASSAM
34	Bail Appln./1616/2022	AMIR HAMJA Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
35	Bail Appln./1747/2022 FIXED	ATUL MAHANTA Versus THE STATE OF ASSAM	MR J H SAIKIA	PP, ASSAM
36	Bail Appln./1766/2022 WITH CASE DIARY AND CASE RECORD, FIXED	SANJOY KUMAR CHOUDHURY AND ANR. Versus THE STATE OF ASSAM	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	PP, ASSAM
37	Bail Appln./1776/2022 FIXED	RUP MADHURJYA DAS @ ABHIMANYU DAS Versus THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL	PP, ASSAM

BAIL HEARING

38	AB/4199/2021	SAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
39	I.A.(CrI.)/169/2022 in AB/773/2022	MUSHAHIDUL ISLAM AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. R P SARMAH	PP, ASSAM
	WITH AB/773/2022	ANJUMAN KUMAR SHARMA AND ANR Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR. S SARMA MR. R HAZARIKA MRS. K H CHOUDHURY MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
40	AB/1205/2022 FIXED	BAHARUL ISLAM Versus THE STATE OF ASSAM	MR. T J MAHANTA MR Z HUSSAIN MS B B AHMED	PP, ASSAM
41	AB/1241/2022 FIXED	RAJIB UDDIN LASKAR Versus THE STATE OF ASSAM	MR. A M BORA MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
42	AB/2010/2022 FIXED	MADHAB BEZBARUAH Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI MS. P PHUKAN	PP, ASSAM

ORDERS

43	<p>CrI.L.P./78/2019 WITH LCR 2 FILES, FIXED in CrI.A./9278/2019</p> <p>WITH CrI.A./9278/2019 (Filing Number)</p>	<p>SMTI. GEETA DEVI Versus MD. ISLAM UDDIN LASKAR AND ANR</p> <p>SMTI. GEETA DEVI Versus MD. ISLAM UDDIN LASKAR AND ANR</p>	<p>MR G KHANDELIA MR. K DEKA</p>	<p>PP, ASSAM</p>
44	<p>CrI.A./212/2019 WITH LCR (ONE FILE), B/O</p>	<p>SHYAM AND SONS (HUF) Versus THE STATE OF ASSAM AND ANR</p>	<p>MR. P TALUKDAR MS. M DAS MR. S K AGARWAL</p>	<p>PP, ASSAM</p>
45	<p>I.A.(Civil)/440/2021 B/O in W.P.(CrI.)/8/2018</p> <p>WITH W.P.(CrI.)/8/2018</p> <p>WITH I.A.(Civil)/441/2021 in W.P.(CrI.)/8/2018</p> <p>WITH W.P.(CrI.)/6/2018</p> <p>WITH I.A.(Civil)/4069/2018 in W.P.(CrI.)/6/2018</p> <p>WITH I.A.(Civil)/480/2021 in W.P.(CrI.)/6/2018</p> <p>WITH I.A.(Civil)/481/2021 in W.P.(CrI.)/6/2018</p>	<p>THE CENTRAL BUREAU OF INVESTIGATION Versus NAWAJYOTI SHARMA AND 3 ORS.</p> <p>NAWAJYOTI SHARMA Versus THE CENTRAL BUREAU OF INVESTIGATION AND 3 ORS.</p> <p>THE CENTRAL BUREAU OF INVESTIGATION Versus NAWAJYOTI SHARMA AND 3 ORS.</p> <p>HITESH BARUAH Versus THE CENTRAL BUREAU OF INVESTIGATION AND 2 ORS.</p> <p>DR. HITESH BARUAH Versus THE CENTRAL BUREAU OF INVESTIGATION AND 2 ORS.</p> <p>THE CENTRAL BUREAU OF INVESTIGATION Versus HITESH BARUAH AND 2 ORS.</p> <p>THE CENTRAL BUREAU OF INVESTIGATION Versus HITESH BARUAH AND 2 ORS.</p>	<p>MR. A M BORA MR J DAS MR. B PANDEY MS. S SAIKIA</p> <p>MR. A M BORA MR J DAS MR. B PANDEY MS. S SAIKIA</p> <p>MR. K N CHOUDHURY MR. M MAHANTA MR. B PANDEY</p> <p>MR. M MAHANTA</p>	<p>MR. A M BORA MR J DAS</p> <p>MR. B DEKA (R4) MR. B P CHANGMAI (R4) ASSTT.S.G.I. PP, ASSAM SC, CBI</p> <p>MR. A M BORA MR J DAS</p> <p>MR. S C KEYAL SC, CBI PP, ASSAM ASSTT.S.G.I.</p> <p>SC, CBI</p> <p>MR. K N CHOUDHURY MR. M MAHANTA</p> <p>MR. K N CHOUDHURY MR. M MAHANTA</p>
47	<p>CrI.A./143/2022 WITH OFFICE NOTE, FIXED</p> <p>WITH I.A.(CrI.)/364/2022 in CrI.A./143/2022</p>	<p>DIPEN PEGU Versus THE STATE OF ASSAM AND ANR.</p> <p>DIPEN PEGU Versus THE STATE OF ASSAM AND ANR.</p>	<p>MR. S C BISWAS MR. A K DAS MS. R DEVI</p> <p>MR. S C BISWAS MR. A K DAS MS. R DEVI</p>	<p>PP, ASSAM</p> <p>PP, ASSAM</p>
48	<p>CrI.A./158/2016 WITH LCR 1 FILE, FIXED</p>	<p>UNION OF INDIA N.F. RLY, Versus SARAT GOGOI and ANR,</p> <p style="text-align: center;">HEARING</p>	<p>MR.S C BISWAS MS.K L R YANTHAN MS.L HAZARIKA</p>	<p>MR H R A CHOUDHURY (OP2) MS. S K NARGIS (OP2) MISS. M BORAH (R1) MR. B B BORAH (R1) MR. A AHMED (OP2) MR. I U CHOWDHURY (OP2) MS. A GOGOI (R1) MS L BARUAH (R1)</p>

49	Crl.Pet./310/2020 WITH LCR 1 FILE, FIXED	SAHAR ALI AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S AHMED MD Y ALI	MR. A K AHMED MR. A AHMED MD R ALI MD A RAHMAN MS. A KHATUN PP, ASSAM
50	Crl.Pet./126/2021 WITH LCR 1 FILE, FIXED	SHAJEDUL KARIM SARKAR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED U U KHAN	MD R ISLAM MR D N SARMA S K DAS PP, ASSAM
51	Crl.Pet./754/2021 WITH LCR 4 FILES, FIXED	CHAMPAK DUTTA Versus THE STATE OF ASSAM AND ANR	MS. G BORAH MS S AHOM	MR. D SARMAH (r-2) S. J. SAHARIAH (r-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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18)	MS. B M CHETRI	22-08-2022	To	01-09-2022
19)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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[For Tuesday,23rd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 61 TO 128), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/2369/2022	RATTAN PATHAK @ RATAN KUMAR PATHAK Versus THE STATE OF ASSAM	MR. D HAZARIKA MR. R PHUKAN MS. J M RABHA	PP, ASSAM
ADMISSION				
2	WP(C)/6154/2015 FIXED	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR.P SARMAH MR.D DAS MS.S PHUKAN	MR.H BURAGOHAIN SC, PWD
3	WP(C)/4163/2019 B/O	BIPUL CHANDRA DAS AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MR. A K GUPTA	MS. ARUNDHATI BORA GA, ASSAM MS. D S NEOG SC, G M D A
4	WP(C)/3543/2021 B/O	PAIPULI GOHAIN Versus THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED MS S DAS MS R DEKA	SC, APDCL MR. N GOSWAMI, GA, ASSAM
5	WP(C)/2496/2022 FIXED	AMAR ALI SHEIKH Versus UNION OF INDIA AND 8 ORS	MR. T J MAHANTA MR. N BARMAN MR. B K GOSWAMI	SC UCO BANK MR H GUPTA (R-1) ASSTT.S.G.I. SC, F C I
ORDERS				
6	WP(C)/5273/2020 FIXED	M/S KAMAKHYA SOAP INDUSTRY AND ANR. Versus THE STATE OF ASSAM AND 12 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	GA, ASSAM SC, PCB
7	I.A.(Civil)/1061/2022 FIXED in WP(C)/3556/2021	THE UNION OF INDIA , Versus DINESH SAH		

	WITH WP(C)/3556/2021	DINESH SAH Versus THE UNION OF INDIA AND 4 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MRS. UMA CHAKRABORTY (SR. RAILWAY ADVOCATE) MS. M CHATTERJEE MS. M ACHARYYA MR. K MALAKAR SC, RAILWAY
8	I.A.(Civil)/2262/2022 FIXED in WP(C)/2723/2022 WITH WP(C)/2723/2022	CMJ UNIVERSITY AND 14 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B D KONWAR SR. ADV. SC, ED MR. R SALOI MR J SINGH	
		CMJ UNIVERSITY AND 14 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B D KONWAR SR. ADV. ASSTT.S.G.I. MR J SINGH MR P DOLEY	
9	WITH WP(C)/3665/2017	CMJ UNIVERSITY and 5 ORS Versus THE UNION OF INDIA and 3 ORS	MR. B D KONWAR SR. ADV. C.G.C. MRS J M KONWAR MR. S SAIKIA MR. R DAS MR. R KALITA MR. R SALOI MS. J DEKA MR. J. SINGH MR. N S SINGH	MR. H GUPTA(R-1 to R-3) ASSTT. S.G.I.
	WITH I.A.(Civil)/3021/2017 in WP(C)/3665/2017	THE UNION OF INDIA and 3 ORS Versus CMJ UNIVERSITY and 3 ORS	C.G.C. MR.H GUPTA	MR.S SAIKIA MS.J DEKA MR.N S SINGH
	WITH I.A.(Civil)/3652/2019 in WP(C)/3665/2017	THE UNION OF INDIA AND 3 ORS Versus CMJ UNIVERSITY AND 3 ORS	C.G.C. MRS. A GAYAN	MR. S SAIKIA MR. R DAS MS. J DEKA MR. N S SINGH
	WITH I.A.(Civil)/122/2021 in WP(C)/3665/2017	CMJ UNIVERSITY AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR B D KONWAR MR. R KALITA MR. R SALOI MR. J. SINGH	ASSTT.S.G.I.
	WITH I.A.(Civil)/1398/2021 in WP(C)/3665/2017	THE UNION OF INDIA 3 ORS Versus CMJ UNIVERSITY AND 3 ORS	MRS. A GAYAN	MR. B D KONWAR SR. ADV.
	WITH I.A.(Civil)/2000/2021 in WP(C)/3665/2017	CMJ UNIVERSITY and 3 ORS Versus THE UNION OF INDIA and 3 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R DAS MR. R KALITA MR. R SALOI MR. J. SINGH	
10	WP(C)/4457/2022 FIXED	NOBIN HAZARIKA AND 3 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. JYOTIRMOY ROY MR. P HAZARIKA MR. P K MUNIR MR. A GAYAN	GA, ASSAM SC, NHAI ASSTT.S.G.I.
HEARING				
11	MACApp./253/2015 FIXED	SMT. JUTIKA BALA RABHA Versus THE RELIANCE GENERAL INSURANCE CO. LTD and ANR	MR. A R AGARWALA	MR. R GOSWAMI (R1) MR. T BARUAH(R2) MR. B HALDAR (R2) MS. M SAIKIA (R1) MR. G BHARADWAJ (R2) MS. P BORTHAKUR (R1)
12	WITH MACApp./230/2015	SRI MUKUL RABHA Versus THE RELIANCE GENERAL INSURANCE CO. LTD and ANR	MR. A R AGARWALA	MR. R GOSWAMI (R1) MR. T BARUAH (R2) MR. P TALUKDAR (R2) MR. B HALDAR (R2) MS. M SAIKIA (R1) MS. P BORTHAKUR (R1)

13 WP(C)/7146/2015

NO.134502953 CONSTABLE/COOK
KOMAL

Versus

THE UNION OF INDIA and 4 ORS

MR.R MAZUMDAR
MR.G GOSWAMI
MR.H BEZBARUAH
MR.M K DAS
MRT K BHATTACHARYYA

C.G.C.
MRS.A DASS
ASSTT.S.G.I.

STAY MATTERS

14 WP(C)/2957/2021

M/S VINAYAK LOGISTICS AND ANR

Versus

THE UNION OF INDIA AND 7 ORS

DR. ASHOK SARAF
MR. A GOYAL

SC, RAILWAY

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LEAVE NOTE OF ADVOCATES FOR 23/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR. R P SINGH	09-08-2022	To	23-08-2022
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[For Tuesday,23rd August 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 65 TO 100), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/6/2011 FIXED	SRI DILIP KUMAR SINHA and ANR. Versus THE STATE OF ASSAM AND ORS	MR.M CHANDA MR.S CHOUDHURY	SC, FINANCE & TAXATION GA, ASSAM SC, APSC MS.M BHATTACHARJEE SC, PWD
WITH 2 WP(C)/6700/2010	JOYDEEP NATH and 9 ORS Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.M CHANDA MR.S CHOUDHURY	SC, APSC SC, F.DEPTT. SC, PWD
3 WP(C)/2345/2017 WP(C) 5100/12(D/O), FIXED	PRANAB KUMAR SAHA Versus THE STATE OF ASSAM and 3 ORS.	MR.B D GOSWAMI MS.H DEKA MR.J M GOGOI	SC, FCSCA MR.F U BORBHUIYA(R-4) MR. M R ADHIKARI (GA, ASSAM) R-1,2 & 3 MS.S DASR-4
4 WP(C)/1492/2018 B/O	ALL ASSAM FISHERY OFFICIALS' TECHNICAL ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K DAS MR R KARIM	MR. R K TALUKDAR (SC, APSC) MR. D NATH (ADDL. SR. GA, ASSAM)
WITH I.A.(Civil)/769/2022 in WP(C)/1492/2018	MAINUL HOQUE AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR A HUSSAIN	GA, ASSAM
5 WP(C)/167/2019 FIXED	PULEN DEY AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA	MR. J ROY MR. Y. DOLEY(SC, TRANSPORT) MR. N. DUTTA(SR. COUNSEL, A S T C)
6 WP(C)/152/2020 FIXED	SRI PANKAJ KUMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. C BORUAH MRS. K BARPUZARI MR. R K TALUKDAR MR. A CHAMUAH MR. R BORO MR A BORUAH MR. B KONWAR MS A DEURI MS D DUTTA	GA, ASSAM SC, GAD SC, PERSONNEL DEPT. SC, FINANCE

	WITH I.A.(Civil)/1599/2021 in WP(C)/152/2020	PANKAJ KUMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. A CHAMUAH	SC, FINANCE
		ORDERS		
7	Cont.Cas(C)/569/2020 FIXED	SYED RIAZUL HAQUE Versus TEZ PRASAD BHUSAL	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	MR. B CHAKRABORTY MR K L GUPTA
		HEARING		
8	WP(C)/2281/2014	RUPAK PAUL Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR. M MORE MR.J DAS MR.N MAHAJAN MR.D DEKA MR.P K SHARMA	MR. P BHARADWAJ N BARUAH SC, I O C ASSTT.S.G.I.
9	MACApp./55/2017 FIXED, WITH LCR	MAZNUR ALI Versus SMTI JONALI DAS and 8 ORS	MR.S H RAHMAN MR.D A KAIYUM MR.M HUSSAIN MR.E HUSSAIN	MS.R D MOZUMDAR(R-8&9) MS.C MOZUMDAR(R- 8&9) MR. R C PAUL (R6) MR.A ALI(R- 1-4) MSP DEKA(R- 1-4) MR.A AHMED(R- 6&7) MR.S P SHARMA(R- 8&9) MS L DAS (R6)
10	WP(C)/1728/2018	PRABHU DEO THAKUR Versus THE STATE OF ASSAM AND 2 ORS.	MR. I HASIEB MS. Y SHAIZA MR. H RAHMAN (SR. ADV.)	SC, HEALTH
11	WP(C)/6314/2018 FIXED	RANJAN SINGHA AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY (P1) MR. J KALITA MR D K DAS MR. R K AGARWALA MR. M MAHANTA (P1) MR H BETALA MR. D PEGU MR. T DOLEY	GA, ASSAM SC, APSC
12	WITH WP(C)/6397/2018	RUBAL CHANDRA ROY Versus THE STATE OF ASSAM AND 5 ORS.	MR. J KALITA MR. D PEGU	GA, ASSAM SC, APSC
13	WITH WP(C)/6650/2018	MANIKA BURAGOHAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. J KALITA MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI MR. D PEGU	GA, ASSAM SC, APSC
14	WP(C)/32/2019	MRIDUL TALUKDAR AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. R SINGHA	SC, HEALTH
15	WP(C)/314/2019 B/O	HELMINA KHATUN AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH DR. K U AHMED MR. M HUSSAIN MS F INTAZ	SC, HEALTH AND F W ASSTT.S.G.I.
16	WP(C)/5551/2019	PRADIP KUMAR DEV MAHANTA Versus THE STATE OF ASSAM AND 8 ORS	MR. B D GOSWAMI MS. H DEKA MR. J GOGOI	MR. A HASAN (SC, AG (A & E), (R-9)) MR. D UPAMANYA (SC, HEALTH AND FAMILY WELFARE, R-1 to R-4) SC, HEALTH SC, K A A C (R-5 to R-8)

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LEAVE NOTE OF ADVOCATES FOR 23/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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[AT 3:45 PM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MC/213/2015 WITH MAC APP. SL. NO. 242098	NATIONAL INSURANCE CO. LTD. Versus SMT. ANJALI RAJKHOWA and 2 ORS,	MR. R C PAUL MRS. S ROY	MR.A K BORA(R-1) MR.S K TALUKDAR(R-1) MR. H S BORAH
2	I.A./2725/2015 in MACApp./252428/2015	SMTI RINA PATOR and ANR, Versus SHYAM SUNDAR SHARMA and ANR,	MR.M TALUKDAR MS.D KALITA	MS.N MODIR-2 MSP DEHINGIA(R-2) MS.M CHOUDHURY(R-2) MR.S DUTTA(R-2) MR.C SHARMA(R-2)
	WITH MACApp./252428/2015 (Filing Number)	SMTI RINA PATOR and ANR Versus SRI SHYAM SUNDAR SHARMA and ANR		
3	I.A./1208/2016 in MACApp./262819/2015	MD. SURJAT ALI Versus SAMESWAR BARMAN and 2 ORS,	MR.S C BISWAS MS.K L R YANTHAN MS.L HAZARIKA MR. S BISWAS MR.N D SARMA	
	WITH MACApp./262819/2015 (Filing Number)	MD SURJAT ALI Versus SAMESWAR BARMAN and 2 ORS		
4	I.A.(Civil)/1073/2017 in MACApp./283700/2016	SMTI BIJAYA SAHU, Versus THE UNITED INDIA INSURANCE CO. LTD. and 4 ORS,	MS.S KHANIKAR MS.P BARUAH	MR. A J SAIKIA MR. R C PAUL MR. B KAKATI MS M BHARATI
	WITH MACApp./283700/2016 (Filing Number)	SMTI BIJAYA SAHU Versus THE UNITED INDIA INSURANCE CO. LTD and 4 ORS	MS.S KHANIKAR MS.P BARUAH	
5	I.A.(Civil)/1885/2017 in MACApp./294719/2017	MRS. SHITOLI HARI, Versus LOKNATH PHUKAN and 3 ORS,	MR.K R BORA MS.R SAIKIA	MR.A TALUKDARR-3 MR.K K BHATTA(R-3) MR.R GOSWAMI(R-4) MR.J JOHN(R-3) MS. P BORAH (R1) MS.M SAIKIA(R-4) MS.P BORTHAKUR(R-4) MR.D CHUTIA(R-2)
	WITH MACApp./294719/2017 (Filing Number)	MRS SHITOLI HARI Versus SRI LOKNATH PHUKAN and 3 ORS	MR.K R BORA MR.R SAIKIA	

6	I.A.(Civil)/2388/2017 in MACApp./284547/2016	SMTI MOMI BHATTACHARJEE and 4 ORS, Versus MANASH PRATIM BAILUNG and 2 ORS,	MR.D SAIKIA MR.R BORUAH MR. K K DUTTA MR.B GOGOI MR.P NAYAK MR.U BARUAH	MR.A J SAIKIA R-3 MR.N N BHUYAN(R-3) MR.U K DUTTA(R-3) MR.B KAKATI(R-3) MR.K BORAH(R-3) MR.K P GOGOI(R-1) MR.T R GOGOI(R-1)
	WITH MACApp./284547/2016 (Filing Number)	SRIMATI MOMI BHATTACHARJEE and 4 ORS Versus SRI MANASH PRATIM BAILUNG and 2 ORS	MR.J SINGH MR.D SAIKIA MSB DEVI MR.B GOGOI MR.A HANIFA	
7	I.A.(Civil)/117/2020 in MACApp./16870/2019	SMT. MATU SAIKIA Versus THE REGIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LIMITED AND 2 ORS	MRS. S ROY MS R HAZARIKA MRS. R MEDHI	
	WITH MACApp./16870/2019 (Filing Number)	SMT. MATU SAIKIA Versus THE REGIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LIMITED AND 2 ORS	MRS. S ROY	
8	I.A.(Civil)/1992/2020 in MACApp./8536/2020	ABDUL HAI AHMED Versus ILIYASUR RAHMAN AND 2 ORS.	MR. A R AGARWALA	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MR. M I HUSSAIN MS C BORAH
	WITH MACApp./8536/2020 (Filing Number)	ABDUL HAI AHMED Versus ILIYASUR RAHMAN AND 2 ORS. (D)	MR. A R AGARWALA	
9	I.A.(Civil)/1292/2022 in MACApp./4688/2022	MASUDA BEGUM Versus THE ORIENTAL INSURANCE CO. LTD.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	WITH MACApp./4688/2022 (Filing Number)	MASUDA BEGUM Versus THE ORIENTAL INSURANCE CO. LTD. B	MD. M H CHOUDHURY	
10	I.A.(Civil)/1398/2022 FIXED, WITH MACApp./242/2018 (D/O) in MACApp./242/2018	NEW INDIA ASSURANCE COMPANY LTD Versus SMT PRAMILA PANIKA AND 5 ORS	MR. S DUTTA MR. SIDHANT DUTTA	
	WITH I.A.(Civil)/1204/2018	NEW INDIA ASSURANCE COMPANY LTD Versus SMT PRAMILA PANIKA AND 5 ORS	MR. S DUTTA MR. C SHARMA MR. R A HAZARIKA MR. SIDHANT DUTTA	

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LEAVE NOTE OF ADVOCATES FOR 23/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR. R P SINGH	09-08-2022	To	23-08-2022
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18)	MS. B M CHETRI	22-08-2022	To	01-09-2022
19)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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Web:ghconline.gov.in

[For Tuesday,23rd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA MATTERS) AND SPECIAL LIST(SAO AND FAO), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
1	AB/1514/2022 WITH CASE DIARY, FIXED	FAKARUDDIN AHMED @ FAKHARUDDIN AHMED Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
ORDERS				
2	I.A.(Civil)/2733/2019 B/O in RSA/39/2016 WITH RSA/39/2016	ON DEATH OF SUSHIL KUMAR SEAL HIS LEGAL HEIRS SHOUMEN SARMA AND 14 ORS Versus MD ABDUR RAHMAN and ORS SHRI SHOUMEN SARMA and ORS Versus MD ABDUR RAHMAN and ORS	MR G P BHOWMIK MR D KALITA MR. A ALAM MR. M ALAMGEER MR.R A CHOUDHURY MR.A ALAM MR SK N MAHAMMAD	MR. A ALAMGEER MR.S HOQUE MR A HAQUE MR.E HUSSAIN MR.A RAHMAN
HEARING				
3	RSA/94/2015 P/H, FIXED, WITH LCR	SHRI MANAB MIHIR PATAR Versus SHRI PRASANTA PATAR and 8 ORS	MR.P S DEKA MR.N DEKA MS.P R MAHANTA MR.S R GOGOI MR.P BORAH	MR.B ISLAM(R-1) MR.A ALAM(R-1) MDR ALIR-1
4	RSA/171/2002 WITH LCR, FIXED	ON THE DEATH OF MD ABDUL HAKIM, HIS LEGAL HEIRS, SMTI. SARA KHATUN BIBI AND ORS. Versus ON THE DEATH OF ABDUR RASHID CHOUDHURY HIS LEGAL HEIRS JAHANARA CHOUDHURY(WIFE) and ORS	J ABEDIN S K GHOSH MR HA SARKAR	MR.P K ROY(R-3) MR J K PARAJULI MR J K PARAJULI MR.S K CHAKRABORTY(R-3)
5	RSA/37/2012 WITH LCR	ON THE DEATH OF BANABASHI BAISHNAB HIS LEGAL HEIRS BISWA BAISHNAB SON and ANR Versus THE STATE OF ASSAM AND ORS	B CHAKRAVARTY S K DAS U DAS	MS.B DUTTA GA, ASSAM

	WITH MC/2552/2014 in RSA/37/2012	ON THE DEATH OF BANABASHI BAISHNAB HIS LEGAL HEIRS BISWA BAISHNAB SON and ANR Versus THE STATE OF ASSAM AND ANR	MR.B CHAKRAVARTY MR.U DAS MR.S K DAS	GA, ASSAM
6	CRP/94/2018 WITH LCR, FIXED	ON THE DEATH OF PURNIMA HAZARIKA Versus SANGEETA BASUDEV AND ANR.	MR. T J MAHANTA MS. P BHATTACHARYA MR. B BORA MR. A BORUA	MR. A C SARMA (R1 & R2) MR. B HALDAR (R1 & R2) MR G BHARADWAJ (R1 & R2)
7	WITH CRP/93/2018	TRILOCHAN SINGH ANAND @ TARLOCHAN SINGH @ BALLI Versus SMTI. SANGEETA BASUDEV AND ANR.	MR. T J MAHANTA MS. P BHATTACHARYA MR. B BORA MR. A BORUA	MR. A C SARMA (R1 & R2) MR. B HALDAR (R1 & R2) MR G BHARADWAJ (R1 & R2)
8	RFA/11/2021 WITH LCR	THE COMMISSIONER AND SPECIAL SECRETARY AND 3 ORS Versus M/S D.P ENTERPRISE AND 3 ORS	MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH	MR. N ALAM (R-1) MS U DAS (R- 2,3,4) MR K JAIN (r-1) MS. H FATIMA (r-1)
9	CRP(IO)/51/2022 FIXED	SMT. DEEPA DEVI Versus SMT. PRATIVA GOSWAMI AND ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR. L TALUKDAR MR B DAS MRS. M DAS MS K. KALITA MR H TALUKDAR MR J RAJBONGSHI

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LEAVE NOTE OF ADVOCATES FOR 23/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR. R P SINGH	09-08-2022	To	23-08-2022
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[For Tuesday,23rd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.43-70) AND (CRL.PET.
MATTERS, ITEM NOS. 31-60)),ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2035/2022	SUBHAM DAS Versus THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
2	Bail Appln./2042/2022	HAREN KALITA Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR B SAIKIA	PP, ASSAM
3	Bail Appln./2043/2022	VISHAL SUKHADEO DABADE Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
<u>MOTION</u>				
4	Crl.Rev.P./401/2022 FIXED.	MUKUL HUSSAIN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. C K NATH MR. S MUNIR	MR D GOGOI(SC, FOREST DEPTT.) PP, ASSAM
5	AB/2354/2022	JAHUR UDDIN Versus THE STATE OF ASSAM	MS. S NAZNEEN MR. K M HASSAN	PP, ASSAM
6	AB/2367/2022	LAKSHI KANTA SARMAH Versus THE STATE OF ASSAM	MR. S DIHINGIA MR I HASSAN MR. S DUTTA	PP, ASSAM
7	AB/2374/2022	EIDGA ALI Versus THE STATE OF ASSAM	MR. A BORUA	PP, ASSAM
<u>ADMISSION</u>				
8	Crl.Pet./999/2018 FIXED	BAKTAR HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 7 ORS.	MR. JUNM LASKAR	MR. M H RAJBARBHUIYAN (R2-R6, R8) MR. W RAHMAN (R2-R6, R8) MS. S RASUL (R2-R6, R8) PP, ASSAM
9	Crl.Rev.P./158/2021 WITH LCR 1 FILE, B/O	AHMED MUSA LASKAR Versus AYESHA BEGUM LASKAR @ SHEULI LASKAR	MR. A M BARBHUIYA MR. T HUSSAIN	MR. A H ALAMGIR (R-1)

10	Crl.Rev.P./161/2022 FIXED	AMIT KUMAR BORA Versus THE STATE OF ASSAM AND ANR	MR. B DEKA MR L TASHI	MR A RAHMAN PP, ASSAM
11	Crl.Rev.P./172/2022 WITH LCR 1 FILE, FIXED	DEEP KUMAR Versus THE STATE OF ASSAM AND ANR	MR I HAQUE	PP, ASSAM SC, FOREST
12	WITH Crl.Rev.P./168/2022 WITH LCR 2 FILES	DEEP KUMAR Versus THE STATE OF ASSAM AND ANR	MR I HAQUE	PP, ASSAM SC, FOREST
13	WITH Crl.Rev.P./173/2022 WITH LCR 2 FILES	FAIJUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR I HAQUE	PP, ASSAM
14	WITH Crl.Rev.P./174/2022 WITH LCR 2 FILES	DEVENDRA KUMAR YADAV Versus THE STATE OF ASSAM AND ANR	MR I HAQUE	PP, ASSAM SC, FOREST
15	Crl.Pet./204/2022 WITH LCR 2 FILES	MOHURUDDIN Versus MUSTT AMESA KHATUN	MR R DHAR MD. A MATLIB	MR. S S S RAHMAN (LEGAL AID COUNSEL)
<u>BAIL HEARING</u>				
16	AB/4214/2021 FIXED.	ABDUL MALIK Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
17	AB/1185/2022 FIXED	JIYAUH HOQUE @ JIYAUH HOQUE ALI Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MRS S MALAKAR MR. P S BISWAS MS A BORAH	PP, ASSAM
18	AB/1334/2022 FIXED	MOTALEB HUSSAIN @ MONOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR. I U CHOWDHURY MR. J ABBAS	PP, ASSAM
19	AB/1449/2022 FIXED	RAJDEEP @ RAJDIP BHUYAN Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
20	AB/1512/2022 FIXED	MUNNI BEGUM Versus THE STATE OF ASSAM	MR. B DEKA MR L TASHI	PP, ASSAM
21	AB/1749/2022 FIXED	BALWAN BHAM AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
22	AB/1809/2022 FIXED	DARSHANA BHRADWAJ Versus THE STATE OF ASSAM	MS. R HUSSAIN MR D SARMA MS. S NAZNEEN	PP, ASSAM
23	AB/1991/2022 FIXED	MD. SIFATULLA RAHMAN (RAJ) Versus THE STATE OF ASSAM	MR A K AZAD MS S DEVI	PP, ASSAM
24	AB/2005/2022	PANKAJ TALUKDAR Versus THE STATE OF ASSAM	MR. R DE MR. R PHUKAN	PP, ASSAM
25	AB/2161/2022 FIXED	RIDIP KUMAR HAZARIKA Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS. A GOGOI	PP, ASSAM
26	AB/2163/2022 FIXED	BALIN KALITA AND 4 ORS. Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
27	AB/2210/2022	MONTU SATNAMI AND ANR. Versus THE STATE OF ASSAM	DR. B N GOGOI	PP, ASSAM

ORDERS

28	Crl.L.P./62/2016 WITH LCR 2 FILES, FIXED in Crl.A./279610/2016	M/S GANPATI ENTERPRISES, Versus HARDHAN CHANDRA SAHA and ANR,	MR.D K KOTHARI MR.B DEKA MR.P JAIN MR.B P CHANGMAI	MR. S BHARALI MR. M DAS MS. D KALITA MR. N K NEOG MS. N SULTANA PP, ASSAM
	WITH Crl.A./279610/2016 (Filing Number)	M/S GANAPATI ENTERPRISES Versus SRI HARDHAN CHANDRA SAHA and ANR		
29	I.A.(Crl.)/558/2020 AB 90/2020(D/O) in AB/90/2020	THE STATE OF ASSAM Versus ASURUDDIN ALI @ ASIRUDDIN	ADDL PP,ASSAM	
		<u>HEARING</u>		
30	Crl.Pet./151/2014 WITH LCR (THREE FILES), FIXED.	RAKESH KARWA Versus THE STATE OF ASSAM and ANR	MR.S P MORE MR.R DEV MR. M MORE	PP, ASSAM MRS SANCHETI(R-2) MR.R C SANCHATI(R-2)
31	Crl.Rev.P./322/2017 FIXED	NAVEEN KUMAR GUPTA Versus CENTRAL BUREAU OF INVESTIGATION	MS.B S GOYAL MR.A J HAZARIKA MS.P N SUMI	SC, CBI
	WITH			
32	Crl.Rev.P./190/2017	NUR MOHAMMAD Versus THE CENTRAL BUREAU OF INVESTIGATION CBI	MR.M A CHOUDHURY MR.M K SHARMA	SC, CBI
33	Crl.A./426/2017 WITH LCR 1 FILE, P.B.-1	SRI CHITTARANJAN PATOWARY Versus THE STATE OF ASSAM and 2 ORS	MR.D K BHATTACHARYYA MRS.R B DEB MR.K K BHATTACHARJEE MR.A K BHATTACHARJEE	MR J SHARMA (R-2) MR. P THAKURIA MR. P THAKURIA MR. H J RAI PP, ASSAM
34	Crl.Pet./1066/2018 FIXED	ARUP JYOTI DEV SARMA Versus THE STATE OF ASSAM AND ANR	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	MR. N DEKA (R2) MR. M GOGOI (R2) PP, ASSAM
35	Crl.Rev.P./138/2019 FIXED	MOUSUMI MAHANTA Versus THE STATE OF ASSAM AND 11 ORS.	MR. R MAZUMDAR MR. A GANGULY MR. A GANGULY MR H BEZBARUA MR. U SARMA MS. P K DEVI MR T CHHETRI	MR. S C BISWAS MS J BORAH MR. P S BISWAS MS A BORAH PP, ASSAM
		<u>STAY MATTERS</u>		
36	Crl.Rev.P./292/2016 WITH LCR (SIX FILES).	TANU BORDOLOI Versus THE STATE OF ASSAM AND ANR	MR.H R A CHOUDHURY MR.A ALAM MR.M ALAM MR.M ALAMGEER	PP, ASSAM
	WITH I.A.(Crl.)/258/2016 in Crl.Rev.P./292/2016	TANU BORDOLOI Versus THE STATE OF ASSAM AND ANR	MR.H R A CHOUDHURY MR.A ALAM MR.M ALAM MR.M ALAMGEER	PP, ASSAM
37	Crl.Rev.P./305/2016 WITH LCR 6 FILES	SRI HONTU BORA Versus THE STATE OF ASSAM and ANR	MR.K K HANDIQUE MR.J K CHUTIA MR.R GOHAIN MS.M BHUYAN	PP, ASSAM
38	Crl.Rev.P./330/2016 WITH LCR 6 FILES	MOJESH BUGH Versus THE STATE OF ASSAM AND ANR	MR.B BORA MR.A BARUA	PP, ASSAM
39	Crl.Rev.P./355/2016 WITH LCR (SEVEN FILES).	BABUL HAZARIKA @ SURAJIT Versus THE STATE OF ASSAM and 2 ORS.	MR.K BARUAH MR.P BORDOLOI MR.S SHAH	PP, ASSAM
40	Crl.Rev.P./360/2016 WITH LCR (THREE FILES).	SMT. MINA RANI NATH Versus THE STATE OF ASSAM AND ANR	MR.A M BORA MS.C CHOUDHURY MR.D GOGOI	MR.R DE(R-2) PP, ASSAM
41	WITH I.A.(Crl.)/400/2016	SMT. MINA RANI NATH Versus THE STATE OF ASSAM AND ANR	MR.A M BORA MS.C CHOUDHURY MR.D GOGOI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR. R P SINGH	09-08-2022	To	23-08-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST(RELATING TO CIVIL BENCH-I) DATED 22-08-2022 TO 26-08-202,ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./400/2017 P/H, FIXED, WITH LCR	UNITED INDIA INSURANCE COMPANY LTD Versus SMTI JAYANTI GUPTA and 5 ORS	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MS.N MODI MSP DEHINGIA MS.M CHOUDHURY MR.M DUTTA MR.S DUTTA MR.A BARUA MR.C SHARMA MR.SIDHANT DUTTA MRA MAZID
	WITH I.A.(Civil)/2672/2017 in MACApp./400/2017	UNITED INDIA INSURANCE COMPANY LTD Versus SMTI JAYANTI GUPTA and 5 ORS	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MS.N MODI MSP DEHINGIA MS.M CHOUDHURY MR.M DUTTA MR.S DUTTA MR.A BARUA MR.C SHARMA MR.SIDHANT DUTTA MRA MAZID
	WITH CO/2/2018 in MACApp./400/2017	SMTI JAYANTI GUPTA and ANR Versus UNITED INDIA INSURANCE CO. LTD.	MR. M DUTTA MR. T BARUAH MR. A BARUA MR. A BORDOLOI MR. R BORDOLOI MD. A MAZID	
2	MACApp./260/2012 WITH LCR, FIXED	AMILA GORE and 2 ORS Versus M/S NEW INDIA INSURANCE CO LTD. and 2 ORS	MR.S K GHOSH MR.S P CHOUDHURY	MS.R D MOZUMDAR(R-1) MS.C MOZUMDARR-1 MR. R S MISHRA MR.S P SHARMA(R-1) MR. P BORDOLOI
3	MACApp./417/2017 WITH LCR, FIXED	NATIONAL INSURANCE COMPANY LIMITED Versus SMTI JAMUNA MANDAL and 4 ORS	MS.S ROY	MD.A HUSSAIN(R1-4) MR.A T SARKARR1-4 MS.T BEGUM(R1-4) MS.B DAS(R1-4) MDK RAHMAN(R1-4)

4	MACApp./781/2018 WITH LCR, FIXED	PULAK BORAH Versus M/S NATIONAL INSURANCE CO. LTD AND 2 ORS	MR. K K DUTTA MR. B SINHA	MR. T DEURI (R2, R3) MR. R GOSWAMI MRS. R S DEURI (R2, R3) MR U SAIKIA (R2, R3) MS. P BORTHAKUR MR D DEKA
5	MACApp./142/2020 WITH LCR 2 FILES(PHOTOCOPY), B/O	ORIENTAL INSURANCE COMPANY LIMITED Versus SMT. DULALI SUTRADHAR AND 2 ORS.	MR SISHIR DUTTA MR. SIDHANT DUTTA MR S DUTTA	MR. A M AHMED MS R DEKA

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LEAVE NOTE OF ADVOCATES FOR 23/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR. R P SINGH	09-08-2022	To	23-08-2022
4)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
5)	MR G BAISHYA	13-08-2022	To	31-08-2022
6)	MS. J PAUL	13-08-2022	To	30-08-2022
7)	MR. P SARMA	17-08-2022	To	30-09-2022
8)	S BORGOHAIN	17-08-2022	To	23-08-2022
9)	MR. J A AHMED	18-08-2022	To	24-09-2022
10)	MR. A DUTTA	18-08-2022	To	24-08-2022
11)	MR. M K MAJUMDAR	18-08-2022	To	23-08-2022
12)	MR. A K TALUKDAR	18-08-2022	To	23-08-2022
13)	MR S DASGUPTA	22-08-2022	To	30-09-2022
14)	MR J SHARMA	18-08-2022	To	30-08-2022
15)	MS. A DEVI	20-08-2022	To	09-09-2022
16)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
17)	MR. S MITRA	22-08-2022	To	23-08-2022
18)	MS. B M CHETRI	22-08-2022	To	01-09-2022
19)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,23rd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO SPECIAL LIST(CRP(I/O), CRP AND MFA) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/877/2022 P/H,WITH LCR, FIXED	NAGENDRA NATH BORAH AND 12 ORS Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. K GOGOI MS. P BORAH	GA, ASSAM MR. J HANDIQUE, SC, REVENUE & DISASTER MANAGEMENT DETTT. (R-1) MS. A TALUKDAR, GA, ASSAM (R-2)
	WITH I.A.(Civil)/2257/2022 in WP(C)/877/2022	NAGENDRA NATH BORAH AND 12 ORS Versus THE STATE OF ASSAM AND ANR	MR. K GOGOI MS. P BORAH	GA, ASSAM SC, REVENUE
2	WITH WP(C)/794/2022	NAREN DAS AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR P KALITA MRS S GOSWAMI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
ORDERS				
3	CRP/39/2021 FIXED	SMT. RUMI KALITA Versus RANJIT DAS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	MRS N DEKA
4	Review.Pet./22/2022 in WP(C)/2988/2018(D/O), FIXED	RAM CHANDRA PAUL AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR M J QUADIR MR. K MIRA MR. F RAHMAN	SC, P AND R.D. GA, ASSAM
5	WITH Review.Pet./14/2022 in WP(C)/7981/2017(D/O)	ABHISHEK BHATTACHARJEE Versus THE STATE OF ASSAM AND 3 ORS	MR M J QUADIR MR. K MIRA	SC, P AND R.D. GA, ASSAM
6	CRP/74/2022 FIXED	M/S PROGRESSIVE YOUTH ENTERPRISE Versus SMT. CHENEHI BORA	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR. SHEELADITYA MR D GOSWAMI MR R D GOSWAMI
	WITH I.A.(Civil)/2190/2022 in CRP/74/2022	M/S PROGRESSIVE YOUTH ENTERPRISE Versus SMT. CHENEHI BORA	MR. S P CHOUDHURY MS. B DEVI MR K BISWAKARMA	

7	CRP(IO)/109/2022 FIXED	DIVAKAR BOTHRA Versus RAM AWATAR MANIHAR	MR. D MOZUMDER MR. P BORAH MR GAURAV R DUTTA MR C GOGOI	MR. B C DAS MR. A R SHOME
HEARING				
8	MFA/33/2014 WITH LCR, FIXED	UNITED INDIA INSURANCE CO. LTD. Versus MD. AYUB ALI and ANR.	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.K BORA	MR.R S CHOUHAN
9	MFA/87/2015 WITH LCR	UNION OF INDIA Versus M/S JAIN BIJAY and CO P LTD	MS.M CHATTERJEE MRS.U CHAKRABORTY SC, RAILWAY	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
10	MFA/24/2016 WITH LCR, B/O	UNION OF INDIA Versus M/S DRUK SATAIR CORPORATION LIMITED	MS B DEVI MRS. UMA CHAKRABORTY DR. B N GOGOI MS. M CHATTERJEE MR.N K DAS MS.N MEDHI MS. M ACHARYYA MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
	WITH I.A./667/2016 in MFA/24/2016	UNION OF INDIA Versus M/S DRUK SATAIR CORPORATION LIMITED	MS B DEVI MR.N K DAS MS.N MEDHI MS.R R BORAH	
	WITH			
11	MFA/35/2016 WITH LCR	UNION OF INDIA Versus M/S DRUK SATAIR CORPORATION LIMITED	MSB DEVI MRS. UMA CHAKRABORTY DR. B N GOGOI MS. M CHATTERJEE MR.N K DAS MS.N MEDHI MS. M ACHARYYA MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
12	I.A.(Civil)/1358/2019 in MFA/140/2007(D/O) in MFA/140/2007	KHALILUR RAHMAN and ANR Versus UNITED INDIA INS. CO. LTD. AND ANR	MR. S ISLAM	
STAY MATTERS				
13	CRP/43/2021 WITH LCR, FIXED	ABDUL MANNAN AKOND Versus HASINA YASMIN AND 2 ORS.	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	MS. S PARVEEN (R-1,2,3)

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LEAVE NOTE OF ADVOCATES FOR 23/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR. R P SINGH	09-08-2022	To	23-08-2022
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16)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022

17)	MR. S MITRA	22-08-2022	To	23-08-2022
18)	MS. B M CHETRI	22-08-2022	To	01-09-2022
19)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

[THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./117/2018	NATIONAL INSURANCE CO. LTD. Versus SMT SAVITRI DAS and 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S K GOSWAMI (R4) MR. Y S MANNAN (R1) MR A KALITA (R1) MR A N AHMED (R3) MR. A SAIKIA (R1) MS. S BURAGOHAIN (R1) MR. A KALITA (R4) MR. R SHARMA (R4) MR. D BHUYAN (R1) MR. S SINGH (R1) MR. R KATHKATIA (R4)
	WITH I.A.(Civil)/615/2018 in MACApp./117/2018	NATIONAL INSURANCE CO. LTD. Versus SMT SAVITRI DAS and 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. Y S MANNAN (R1) MR A KALITA (R1) MR. A SAIKIA (R1) MS. S BURAGOHAIN (R1) MR. S SINGH (R1) MR. D BHUYAN (R1)
2	MACApp./596/2018	SMTI PAPIA SHIL MIKIR AND ANR Versus LEGAL CLAIMS DEPARTMENT EAST BHARTI AXA GENERAL INSURANCE CO. LTD AND ANR	MR. M TALUKDAR MR. A SHAKIL	MR. A J SAIKIA (R-1) MR. R GOSWAMI MS. P BORTHAKUR MR G S BORO (R-1) MR D DEKA
3	MACApp./695/2018	NATIONAL INSURANCE CO. LTD Versus SMT BORADA ADHIKARY and 3 ORS	MR.B K PURKAYASTHA MS. K DEKA	
	WITH I.A.(Civil)/2740/2018 in MACApp./695/2018	NATIONAL INSURANCE CO. LTD Versus SMT BORADA ADHIKARY and 3 ORS	MR. B K PURKAYASTHA MS. K DEKA	
4	MACApp./452/2022	NEW INDIA ASSURANCE COMPANY LTD Versus SMT KANAKLATA JAIN AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/2304/2022 in MACApp./452/2022	NEW INDIA ASSURANCE COMPANY LTD Versus SMT KANAKLATA JAIN AND 5 ORS	MS. R D MOZUMDAR	
5	MACApp./468/2022	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. KANIKA ROY AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

	WITH I.A.(Civil)/2323/2022 in MACApp./468/2022	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. KANIKA ROY AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
6	MACApp./524/2022 FIXED	SRI SARALA KALITA AND 2 ORS Versus THE NATIONAL INSURANCE CO. LTD AND ANR	MR S C PANDIT	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
7	MACApp./535/2022	ORIENTAL INSURANCE COMPANY LTD Versus MUSSTT RUSHNA BEGUM AND 5 ORS	MR. S DUTTA MS. N MODI MR. C SHARMA MR. SIDHANT DUTTA	
8	WITH I.A.(Civil)/2490/2022 in I.A.(Civil)/2490/2022	ORIENTAL INSURANCE COMPANY LTD Versus MUSSTT RUSHNA BEGUM AND 5 ORS	MR. S DUTTA MS. N MODI MR. C SHARMA MR. SIDHANT DUTTA	
ORDERS				
9	MACApp./206/2010	SMT. BINITA KALITA and 3 ORS Versus PRABIN CH. DUTTA	MR.T BAIDYA MR.A PHUKAN MR.A BHARALI	MR.M CHOUDHURY MR.D CHOUDHURY MR.S DUTTA
10	MACApp./36/2012 WITH LCR	SEEMA PAUL AND 4 ORS Versus THE REGIONAL MANAGER, NATIONAL INSURANCE CO. LTD. and ORS,	MR.S C BISWAS MR. A R AGARWALA MR.R HUSSAIN MD.K ALI MS.R LAILA	MR.R C PAUL MS.S ROY
11	MC/1206/2013 IN MAC.APP. SL.NO. 192837	MUSTT. NOSIA KHATUN Versus ARCHANA DEY and ORS.	MS.J CHETRY MS.M BORA MS.A GOGOI	MRS.B ACHARYA MR.S K GOSWAMI MR.A ACHARYA
12	MACApp./66/2015	THE RELIANCE GENERAL INSURANCE CO LTD Versus SMTI KANAN KUMARI PANGING and 4 ORS	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MR.G SAIKIA(R- 1&2) MR.S R ISLAMR- 1and2 MS.C CHHETRY(R- 1&2)
13	MACApp./79/2015 WITH LCR(QUANTUM)	SRI SWAPAN KUMAR ROY Versus SRI MATHURA MOHAN GOSWAMI and 2 ORS	MR.S K JAIN MR.B K JAIN MS.P C B NAIR	MR.P GOSWAMI(R-1) MR.D K SHARMA(R-1) MRG C KALITAR-1
14	MACApp./91/2015 (QUANTUM)	THE NATIONAL INSURANCE CO LTD Versus SHRI SUNAI BHARALI and 3 ORS	MR.A J SAIKIA MR.U K DUTTA MR.B KAKATI MR.K BORA MRN BHUYAN	MR. K K DUTTA(R-3 & 4) MR.B GOGOI(R-3 & 4) MR.R BORAH(R-3 & 4) MR.P MAHANTA(R-1 & 2) MS.D PAULR-1 and 2 MR.A DEKA(R-3 & 4) MR.C M MAHANTA(R-1 & 2)
15	MACApp./110/2015 (QUANTUM)	MD SAHEB ALI and 3 ORS Versus SRI MUKESH SINGLA and ANR	MR.A R AGARWALA MD.K ALI	MS.B S GOYAL(R-1) MR.S BHUYAN(R-2) MR.R GOSWAMIR-2 MR.S DUTTA(R-1) MS.M SAIKIA(R-2) MR.A J HAZARIKA(R-1)
16	MACApp./158/2015	UNITED INDIA INSURANCE COMPANY LTD Versus SMT JAYANTI RAJBANGSHI and 3 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA	MR.S K GOSWAMI(R-1) MR.A ACHARYA(R-1) MR.K RAHMANR-1
	WITH I.A./898/2015 in MACApp./158/2015	UNITED INDIA INSURANCE COMPANY LTD Versus SMT JAYANTI RAJBANGSHI and 3 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA	
17	I.A./167/2015 in MACApp./245912/2015	MUST. KULSUMA BEGUM and ANR Versus PRADIP KUMAR DEKA and 3 ORS,	MR.M TALUKDAR	MS.N MODIR-4 MSP DEHINGIA(R-4) MR.S K GOSWAMI(R-2) MS.M CHOUDHURY(R-4) MR.N BARMAN(R-2) MR.S DUTTA(R-4) MR.C SHARMA(R-4) MR.SIDHANT DUTTA(R-4)

	WITH MACApp./245912/2015 (Filing Number)	MUST KULSUMA BEGUM and ANR Versus SRI PRADIP KUMAR DEKA and 3 ORS		
18	MACApp./207/2015	NEW INDIA ASSURANCE COMPANY LIMITED Versus MD. ILLIAS ALI and ANR	MR.R C PAUL MS.S ROY	MR D P SAHU (R1) MR. M DEWAN (R1)
	WITH MC/1533/2015 in MACApp./207/2015	NEW INDIA ASSURANCE COMPANY LIMITED Versus MD. ILLIAS ALI and ANR	MR.R C PAUL MS.S ROY	
19	MACApp./233/2015 WITH LCR	MITHU KUMARI KONWAR Versus THE NEW INDIA ASSURANCE CO. LTD. and 2 ORS,	MR.A C SARMA MR.T BARUAH MR.B HALDAR	MS.R D MOZUMDAR MS.P DAS
20	MACApp./315/2016 WITH LCR	SMTI BIDYABATI PHUKAN Versus SRI ANIL RAM and ANR	MRG P BHOWMIK MS.J PURKAYASTHA MS.P CHETIA	MR.A TALUKDAR(R-2) MS.L SHARMA(R-2) MR.K K BHATTAR-2 MR.J JOHN(R-2) MS.J TALUKDAR(R-2)
21	MACApp./353/2018 WITH LCR(QUANTUM)	KAMAL LIMBU Versus NEW INDIA ASSURANCE CO. LTD.	MR. M TALUKDAR MS.M BARMAN MR.M ISLAM MR T PAUL	
22	MACApp./493/2018 WITH LCR(QUANTUM)	UNITED INDIA INSURANCE CO. LTD Versus LALBHANU NESSA AND 8 ORS	MR S DUTTA MS. N MODI MR. C SHARMA	MR. S C BISWAS (R3) MR. K K BHATTA (r-7) MR. R SARMA (R7) MS J BORAH (R3) MS JONA TALUKDAR (r-7) MR. P S BISWAS (R3) MS R DEVI (r-7) MS R SAHA (r-1,2) MR. H BURAGOHAIN (r-1,2) MR. SIDHANT DUTTA
23	MACApp./604/2018	SMTI ANITA DAS Versus M/S UNITED INDIA INSURANCE CO. LTD AND 4 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. S SINGH MR. A BORUA	MS. P DEBNATH (R1) MD. A AHMED (R1) MR. R K BHATRA MR. R C PAUL (R1) MR D BHUYAN MS R GANGAWAT MS M N KONYAK
24	I.A.(Civil)/630/2018 in MACApp./121/2018	NEW INDIA ASSURANCE CO. LTD. Versus MD SAFULLA ALI and 2 ORS	MR. K K BHATRA MR. R K BHATRA M MORE MR. A SAIKIA MR. M KASHYAP	MR. T R SARMA MR. A K ROY
	WITH MACApp./121/2018	NEW INDIA ASSURANCE CO. LTD. Versus MD SAFULLA ALI and 2 ORS	MR. K K BHATRA MR. R K BHATRA MS. M HORE MR. A SAIKIA MR. M KASHYAP	
	WITH I.A.(Civil)/632/2018 in MACApp./121/2018	NEW INDIA ASSURANCE CO. LTD. Versus MD SAFULLA ALI and 2 ORS	MR. K K BHATRA MR. R K BHATRA M MORE MR. A SAIKIA MR. M KASHYAP	
25	I.A.(Civil)/1286/2018 in MACApp./264/2018	MISS KONKANA GOGOI Versus BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD and 2 ORS	MR. M SARANIA MD. S U AHMED MS. SUSENTELETA MS. I KEITZAR MR. D BANIA	

	WITH MACApp./264/2018	MISS KONKANA GOGOI Versus BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD and 2 ORS	MD. S U AHMED MS. SUSENETLA MS. I KEITZAR MR.D BANIA MR. D BANIA	
26	I.A.(Civil)/1592/2018 in MACApp./358/2018	SRI BHASKAR DASGUPTA AND 2 ORS Versus THE ORIENTAL INSURANCE CO. LTD AND 2 ORS	MS. S S SAIKIA	
	WITH MACApp./358/2018	BHASKAR DASGUPTA Versus THE ORIENTAL INSURANCE CO. LTD	MR. M K SHARMA MS. S S SAIKIA	
27	I.A.(Civil)/1648/2018 in MACApp./372/2018	NATIONAL INSURANCE COMPANY LIMITED Versus MD. KHAIRUL ISLAM AND 2 ORS,	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. M TALUKDAR (R-1) MS F BEGUM MR MINTU SAIKIA MS. M TALUKDAR (R-1) MS. R M SAIKIA (R-1)
	WITH MACApp./372/2018	NATIONAL INSURANCE COMPANY LIMITED Versus MD KHAIRUL ISLAM AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	WITH I.A.(Civil)/1650/2018 in MACApp./372/2018	NATIONAL INSURANCE COMPANY LIMITED Versus MD KHAIRUL ISLAM AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
28	I.A.(Civil)/3802/2018 in MACApp./915/2018	THE RELIANCE GENERAL INSURANCE CO LTD Versus SMTI URMILA RANA and 3 ORS	MR. R GOSWAMI MR. I ALAM MS. M SAIKIA	MR H GUPTA MR S N NATH
	WITH MACApp./915/2018	THE RELIANCE GENERAL INSURANCE CO LTD Versus SMTI URMILA RANA and 3 ORS	MR. R GOSWAMI MR. I ALAM MS. M SAIKIA	
29	MACApp./164/2019 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. Versus SMTI. RINA BORA AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S DAS MR. T DEURI MR N BORUAH MR K DAS MR H GOGOI
30	MACApp./498/2019 WITH LCR(PHOTOCOPY)	NATIONAL INSURANCE CO. LTD Versus NURJAHAN BEGUM AND 3 ORS	MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN MR. A SAIKIA MS. R DUTTA MR. A LAHKAR	MR. K SARMA MR. B J TALUKDAR
31	I.A.(Civil)/657/2019 in MACApp./1562/2019	THE ORIENTAL INSURANCE CO. LTD Versus ANJUMONI SAIKIA AND 2 ORS	MR. S K GOSWAMI MR R SHARMA MR. N BARMAN MR. A KALITA	MR. P SARMA (R1)
	WITH MACApp./1562/2019 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus SMT ANJUMONI SAIKIA AND 2 ORS		
32	I.A.(Civil)/2458/2019 in MACApp./6926/2019	DR. GAUTAM KR. DEKA @ GAUTAM DEKA Versus THE LEGAL MANAGER, FUTURE GENERAL INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MR. J KALITA MR. D PEGU	
	WITH MACApp./6926/2019 (Filing Number)	DR. GAUTAM KR. DEKA @ GAUTAM DEKA Versus THE LEGAL MANAGER, FUTURE GENERAL INDIA INSURANCE COMPANY LIMITED AND 2 ORS		

- 33 I.A.(Civil)/2610/2019
in MACApp./14138/2018
- SHRI SATISH KALITA
Versus
SMT. MANIMA CHOUDHURY AND ANR
- MR. P D NAIR
MR G ALAM
MR. H ROHMAN
MR. D NAG
MR. A RAQUIB
- WITH**
MACApp./14138/2018
(Filing Number)
- 34 I.A.(Civil)/2816/2019
in RSA/5830/2019
- SHRI SATISH KALITA
Versus
SMT MANIMA CHOUDHURY AND ANR
- MR. A K PURKAYASTHA
MR. S SHARMA
- WITH**
RSA/5830/2019
(Filing Number)
- 35 I.A.(Civil)/3345/2019
in MACApp./12376/2019
- MD. MANAS ALI
Versus
MD. ABDUL ALI AND 2 ORS.
- MR. S R GOGOI
MR H BARUAH
- MR. A DUTTA
MRS. P M DUTTA
- WITH**
MACApp./12376/2019
(Filing Number)
- 36 I.A.(Civil)/3604/2019
in MACApp./10666/2019
- MD. MANNAS ALI
Versus
MD. ABDUL ALI AND 2 ORS
- MR. S K SINGH
MR B PUSHILAL
- MR. A J SAIKIA
MR. B KAKATI
- WITH**
MACApp./10666/2019
(Filing Number)
- 37 I.A.(Civil)/3895/2019
in MACApp./14411/2019
- SRI SANWARMAL SWAMI
Versus
THE ORIENTAL INSURANCE COMPANY LTD. AND 4 ORS
- MS. R D MOZUMDAR
MS. C MOZUMDAR
MR. S P SHARMA
- WITH**
MACApp./14411/2019
(Filing Number)
- 38 I.A.(Civil)/3934/2019
in MACApp./12958/2019
- SRI SANWARMAL SWAMI
Versus
THE ORIENTAL INSURANCE COMPANY LTD. AND 4 ORS
- MR. S K TALUKDAR
MR. D BANIA
- WITH**
MACApp./12958/2019
(Filing Number)
- 39 MACApp./83/2020
WITH LCR(QUANTUM)
- SMTI. RADHIKA DEVI AND 3 ORS
Versus
M/S MADHABI BISCUITS PVT. LTD. AND 2 ORS
- MR. S K SANGANERIA
MR. N BHATRA
MR G JALAN
- MR. R GOSWAMI
MS. P BORTHAKUR
MR D DEKA
- WITH**
MACApp./83/2020
(Filing Number)
- 40 I.A.(Civil)/384/2020
in MACApp./18873/2019
- THE NATIONAL INSURANCE COMPANY LIMITED
Versus
SMTI. REEMA PAUL AND 3 ORS.
- MR. D DAS
MR. B J TALUKDAR
- MR S DUTTA
MS C BORAH
- WITH**
MACApp./18873/2019
(Filing Number)
- 41 I.A.(Civil)/409/2020
in MACApp./493/2020
- KOSOD BANU
Versus
THE ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.
- G UDDIN
MS. P A TALUKDAR
MR N Y KONYAK

	WITH MACApp./493/2020 (Filing Number)	KOSOD BANU Versus THE ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.	G UDDIN	
42	I.A.(Civil)/468/2020 in MACApp./983/2020	SMTI. SANDHA DAS Versus NATIONAL INSURANCE COMPANY	MR. B BARUAH MS S HASNU MR. B R DAS	MS P SHILL MS S ROY
	WITH MACApp./983/2020 (Filing Number)	SMTI. SANDHA DAS Versus NATIONAL INSURANCE COMPANY		
43	I.A.(Civil)/463/2021 in MACApp./1220/2021	NATIONAL INSURANCE COMPANY LTD. Versus HELEN PARMAWII AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. R MAJUMDAR MR. M K NATH
	WITH MACApp./1220/2021 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus HELEN PARMAWII AND 2 ORS. A	MS R D MAZUMDAR	
44	I.A.(Civil)/1276/2021 in MACApp./4852/2020	ANIMUL ISLAM Versus SUSHILA DEVI SHARMA AND 2 ORS	MRS. S ROY MS I DAS	MR. S DUTTA (R-3) MS. M CHOUDHURY (R-3) MS C BORAH (R-3)
	WITH MACApp./4852/2020 (Filing Number)	ANIMUL ISLAM Versus SMTI SUSHILA DEVI SHARMA AND 2 ORS (B)		
45	I.A.(Civil)/1513/2021 in MACApp./6012/2021	UNITED INDIA INSURANCE CO. LTD. Versus RAJUMAI MEDHI AND ANR.	MR. K K BHATTA MS. R DEVI	MR D K KALITA (r-1) MR. K K PARASAR (r-1)
	WITH MACApp./6012/2021 (Filing Number)	UNITED INDIA INSURANCE CO. LTD. Versus RAJUMAI MEDHI AND ANR.	MR. K K BHATTA	
	WITH I.A.(Civil)/6014/2021 (Filing Number)	UNITED INDIA INSURANCE CO. LTD. Versus RAJUMAI MEDHI AND ANR.	MR. K K BHATTA	
46	I.A.(Civil)/1911/2021 in MACApp./9258/2020	ROKIA BIBI AND 4 ORS. Versus MD. SUNAM ALI AND 2 ORS.	MR. S K GOSWAMI MS P SARMA MR. R SHARMA	MR. A DUTTA (r-3)
	WITH MACApp./9258/2020 (Filing Number)	ROKIA BIBI AND 4 ORS. Versus SUNAM ALI AND 2 ORS. A	MR. S K GOSWAMI	
47	CO/38/2022 WITH LCR 3 FILES in MACApp./43/2020	ARCHANA NATH AND 2 ORS. Versus M/S UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR D MONDAL	
	WITH MACApp./43/2020	M/S UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI. ARCHANA NATH AND 4 ORS	MR. A DUTTA MD. A AHMED MRS. P M DUTTA	MR D MONDAL (R-1 TO 3)
	WITH I.A.(Civil)/390/2020 in MACApp./43/2020	M/S UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI. ARCHANA NATH AND 4 ORS	MD. A AHMED	
48	I.A.(Civil)/738/2022 WITH LCR in MACApp./255/2021	TIRTHAMAI PATAR AND 4 ORS. Versus NEW INDIA ASSURANCE CO. LTD.	MD. K ALI	MR. R K BHATRA
	WITH MACApp./255/2021	NATIONAL INSURANCE CO. LTD Versus TIRTHAMAI PATAR AND 7 ORS.	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN	

49 I.A.(Civil)/2056/2022
in MACApp./74/2022

SITA DEVI @ BHARATI AND 3 ORS.
Versus
THE ORIENTAL INSURANCE CO. LTD

MR. A R AGARWALA
MR. M K ALI
MS. R LAILA

WITH
MACApp./74/2022

THE ORIENTAL INSURANCE CO. LTD
Versus
SITA DEVI @ BHARATI AND ORS

MR. S K GOSWAMI
MR. R SHARMA

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LEAVE NOTE OF ADVOCATES FOR 23/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR. R P SINGH	09-08-2022	To	23-08-2022
4)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
5)	MR G BAISHYA	13-08-2022	To	31-08-2022
6)	MS. J PAUL	13-08-2022	To	30-08-2022
7)	MR. P SARMA	17-08-2022	To	30-09-2022
8)	S BORGOHAIN	17-08-2022	To	23-08-2022
9)	MR. J A AHMED	18-08-2022	To	24-09-2022
10)	MR. A DUTTA	18-08-2022	To	24-08-2022
11)	MR. M K MAJUMDAR	18-08-2022	To	23-08-2022
12)	MR. A K TALUKDAR	18-08-2022	To	23-08-2022
13)	MR S DASGUPTA	22-08-2022	To	30-09-2022
14)	MR J SHARMA	18-08-2022	To	30-08-2022
15)	MS. A DEVI	20-08-2022	To	09-09-2022
16)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
17)	MR. S MITRA	22-08-2022	To	23-08-2022
18)	MS. B M CHETRI	22-08-2022	To	01-09-2022
19)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022